

**BEFORE THE NATIONAL GREEN TRIBUNAL
NEW DELHI (PRINCIPAL BENCH)**

Original Application No. 414/2023

In the matter of:

Avtar Singh & Ors.

.....Applicant

V/S

State of Punjab & Ors.

....Respondent

**Reply in the form of Affidavit by Surabhi Malik, IAS, Deputy
Commissioner, Ludhiana**

It is most respectfully showeth:

1. That undersigned is posted as District Magistrate, Ludhiana and thus filing the reply.
2. That Hon'ble National Green Tribunal vide orders dated 08.12.2023 has directed as follows:-

"8. We direct the joint committee to submit report positively by 14.12.2023, failing which District Magistrate, Ludhiana shall appear on the next date."

Sm

3. That in compliance to the orders of Hon'ble NGT, New Delhi It is humbly submitted that the Joint Committee comprising of Executive officer, on behalf of Municipal Council Khanna, Environmental Engineer on behalf of Punjab State Pollution Control Board Mandi Gobindgarh, Sub Divisional Engineer, on behalf of Punjab Water Supply and Sewerage Board Khanna, Junior Engineer on behalf of Block Development and Panchayat Officer, Doraha, Junior Engineer on the behalf of Drainage Department Sangrur, Forest Range Officer, Doraha and Sub Divisional Magistrate Payal on behalf of undersigned had visited the site and collected relevant information relating to the case as mentioned in joint report. **(Attached at Annexure-A)**
4. It is humbly submitted that undersigned was severely sick and was admitted in hospital from 01.12.2023 to 07.12.2023 and the additional charge was given to Kulwant Singh, IAS for 10 days and the interim report was submitted. Now on 13.12.2023 undersigned has joined after coming back from medical leave and is filing the reply. That in view of the joint status report, it is clear that all the points have been visited by the concerned departments and remedial action has been taken and compliance has been made and directions have been issued to all the concerned departments to ensure strict vigilance and to comply with the rules and regulations.
5. The undersigned has followed the instruction passed earlier by Hon'ble National Green Tribunal. That in the view of the compliance of factual report is submitted made herein above, with request to Original Application No 414 of 2023 may be disposed-off with appropriate orders. Any instructions passed by the Hon'ble Tribunal shall be complied in letter and spirit.



It is, therefore, prayed that the Original Application No. 414 of 2023 may kindly be disposed of with appropriate orders.

Submitted by


(Surabhi Malik, IAS)

District Magistrate, Ludhiana

Verification:-

Verified that the contents of para no.1 to 5 of the above reply are true and correct to my knowledge as derived from the official record. No part of the above reply is false and nothing material has been kept concealed therein.

Dated:- 13.12.2023

Place:- LUDHIANA


(Surabhi Malik, IAS)

District Magistrate, Ludhiana

Item No.08

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No.414/2023

Avtar Singh & Ors.

Applicant(s)

Versus

State of Punjab & Ors.

Respondent(s)

Date of hearing: 08.12.2023

**CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Ankit Midha, Adv. for Applicant (Through VC)

Respondent(s): Ms. Sunieta Ojha & Ms. Vasudha Priyansha, Advs. for Punjab PCB

ORDER

1. The original application under Section 14 and 15 of National Green Tribunal Act, 2010 has been registered, considering the grievance that Jargari drain constructed by the villagers, crosses under the First Patiala Feeder Canal and outfalls into the Lassara drain and that Lassara, which is a interstate drain, has no outfall and it has become a pond. Their further plea is that 29 MLD sewage treatment plant was constructed for Khanna Town but the said STP plant is not operating and sewage water is flowing to Jargari drain and finally the pipeline has been left open stream of siphon below the first Patiala Feeder Canal which is not cleaned because the drain downstream of the siphon i.e. Lassara Drain does not have any outfall. Resultantly, the flow of water is obstructed and water stagnates in the drain and further overflows and stands in the fields of the applicants and other residents of the area.

2. Further, issue has been raised that stagnating water is leading to

Killing/drying of the trees in the area and that the test report of the sample of the untreated water shows that BOD Level and Fecal Coliform Level is more than the prescribed standards; BOD Level of the sample is 55 mg per litre against the prescribed level of 30 mg per litre; and the Fecal Coliform Level in MPN/100 ML is 94000 against the prescribed standard of less than 1000.

3. It is also the grievance of applicant that since there is no outfall flow of the effluent, the untreated/partially treated effluent either keeps on seeping underground or getting stagnated in the ponds or private land of the applicant and other landowners of Village Jargari which has become a constant health hazard.

4. Tribunal observed that since the issue of violation of environmental laws has been raised, therefore, the matter requires consideration but before taking any further action in the matter, it was found appropriate to constitute a joint committee comprising of Member of the Central Pollution Control Board (CPCB); Secretary, State Pollution Control Board (SPCB), Secretary, Central Ground Water Authority (CGWA) and District Magistrate, Ludhiana so that a factual report may be submitted.

5. No factual report has been submitted by the joint committee till date and instead we have received a letter dated 07.12.2023 of Sh. Kulwant Singh, Deputy Commissioner, Ludhiana posted as District Magistrate, Ludhiana stating that an interim report has been submitted by Sub Divisional Magistrate, Payal vide letter dated 06.12.2023 seeking a month's time in submitting factual/status report. Copy of the letter dated 06.12.2023 has been filed in annexure A to District Magistrate letter. We find from the perusal of annexure A that, by no stretch of imagination it can be said to be a report, interim or final, whatever. It is

simply a request made by the signatories to the said letter, which includes Sub Divisional Magistrate, Payal, seeking time to submit report.

6. We are surprised that more than two and half months have passed, yet authorities have not been able to submit factual report. This shows a lackadaisical attitude on the part of the authorities. This Tribunal cannot appreciate the same and record its deep concern and disapproval.

7. Ms. Sunieta Ojha, Advocate, after receiving instructions from an official of Punjab PCB, stated that some further time be granted to the committee to submit report.

8. We direct the joint committee to submit report positively by 14.12.2023, failing which District Magistrate, Ludhiana shall appear on the next date.

9. Let notices be issued to Respondent Nos. 1, 2, 3, 6, 7 and 8.

10. Respondent No.5 is already represented and may file its response by the next date.

11. List on 15.12.2023.

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

December 08, 2023
Original Application No.414/2023
JG

Office of The Sub Divisional Magistrate, Payal (Ludhiana)

To,

The Deputy Commissioner,
Ludhiana.No 1065/A.7. Dated: 11/12/2023Subject- **Regarding order passed by Hon'ble NGT Original Application No. 414/2023 Avtar Singh & others V/s State of Punjab & others.**

Reference: Regarding your office letter No. 17174/MA dated 03/10/2023.

With reference to the above case, the report has been submitted by the joint committee. The report is hereby submitted for your kind perusal and further directions please.

Sr. No.	Annexures	Page No.
1	Reports of the Joint Committee	1-6
2	Map of the Pipeline	7.
3	Google map of the pipeline	8.
4	Reports from the various departments	9-


Sub Divisional Magistrate
Payal

Report of Joint Committee
(Constituted by Hon'ble National Green Tribunal O.A. No. 414/2023
in the matter of Avtar Singh & others V/s State of Punjab & others)

1. Residents of village Jargari, Tehsil Payal, Distt Ludhiana filed an application before the Hon'ble National Green Tribunal and raised the grievance that Jargari drain constructed by the villagers, crosses under the First Patiala Feeder Canal and outfalls into the Lassara drain and that Lassara, which is a interstate drain, has no outfall and it has become a pond. Their further plea is that 29 MLD sewage treatment plant was constructed for Khanna Town but the said STP plant is not operating and sewage water is flowing to Jargari drain and finally the pipeline has been left open upstream of siphon below the first Patiala Feeder Canal which is not cleaned because the drain downstream of the siphon i.e. Lassara Drain does not have any outfall. Resultantly, the flow of water is obstructed and the water stagnates in the drain and further overflows and stands in the fields of the applicants and other residents of the area.

Further, issue has been raised that stagnating water is leading to Killing/drying of the trees in the area and that the test report of the sample of the untreated water shows that BOD Level and Fecal Coliform Level is more than the prescribed standards. BOD Level of the sample is 55 mg per litre against the prescribed level of 30 mg per litre. Similarly, the Fecal Coliform Level in MPN/100 ML is 94000 against the prescribed standard of less than 1000.

2. In view of the above, the Hon'ble NGT passed an order dated 15.09.2023 thereby constituting a Joint Committee of Central Pollution Control Board, State Pollution Control Board, Central Ground Water Authority and District Magistrate Ludhiana to carry out spot inspection and ascertain the trustfulness of the allegations made in the original application and also suggest remedial measures and to ensure that fresh water quality of Patiala Feeder Canal is not contaminated.

3. With the purpose to ensure compliance of the orders dated 15.09.2023 of the Hon'ble NGT, a meeting was conducted under the Chairmanship of Sub Divisional Magistrate Payal with the members of Joint Committee and conducted the spot inspection of the area under reference on 06.10.2023. Reports in this regard were received from the Department of Water Drainage cum Mining and Geology Division Sangrur, Block Development and Panchayat Officer Doraha, Executive Officer, Municipal Council Khanna, Forest Range Officer Doraha Sub Divisional Officer Mahorana, Punjab Water supply and sewerage Board and Environment Engineer Punjab Pollution Control Board.

4. The Punjab Water Supply and Sewerage Board has informed that the Sewage Treatment Plant of Capacity of 29 MLD was established in the year 2020 for the treatment of domestic effluent of Khanna city. The work of maintenance of the said plant has been given to the Sewerage Board for the period of 10 years and the maintenance cost of the said plant will born by the Municipal Council Khanna. The entire Khanna city is connected with sewerage pipeline (approx. 187.51 km) in Khanna city. Its untreated water is coming through a sewerage pipeline to a Sewage Treatment

Plant capacity of 29 MLD where the water is treated and cleaned as per esteemed P.P.C.B./N.G.T. standards. After that, this treated water is used by the farmers through the pipeline laid in the fields (by Soil Conservation Department). This water flows through the Gravity main line and falls into the drain near Jargari from village Ikolaha-Isadu-Jalajan. According to records, this pipeline has been handed over by Punjab Water Supply and Sewerage Board to Municipal Council Khanna on 02/12/2021.

This Pipeline after entering the village Jargari passes the village panchayat through drain. After that, this pipeline passes under the pond of the village Patiala Feeder Canal drains water by going into the siphon below. This place is the starting point of Lasara Drain. The land around this drain belongs to the forest department and is planted with trees.

The villagers have been demanding the closure of this pipeline for a long time. They complain that the pipeline leaks from place to place, which gets dirty water into the drain and pond of the village. There is a risk of diseases spreading in the village due to standing water. Due to lack of further drainage even in the drains, all the water enters the forest department land, affecting the trees and causing foul smell.

5. Punjab Pollution Control Board Mandi Gobindgarh informed that complaints of similar nature were received. To verify the facts of the complaints, the site was visited by the officers of the Punjab Pollution Control Board on 22.08.2022 and collected samples of wastewater from the manhole of the rising main carrying the treated water of STP as well as from the outlet of STP, Khanna. The analysis the results of the said samples were as follows:

S. No.	Parameters	Manhole of Rising Main treated waste from STP Khanna, Jarg Road, Nr. Vill Pona, Vill. Jargari, Tehsil Payal Distt. Ludhiana	From outlet of STP Khanna	Prescribed standards
1	pH	7.5	7.3	6.5-9.0
2	Total Suspended Solid mg/l	86	34	<100
3	Bio-chemical oxygen demand mg/l	55	25	30
4	Chemical Oxygen demand mg/l	161	82	-
5	Oil & Grease mg/l	BDL161	BDL	-
6	Total Coliform MPN/100 ml	2,20,000	3200	-
7	Feecal Coliform MPN/100 ml	94000	1200	<1000

The analysis results revealed that the wastewater was not conforming to the prescribed standards. Therefore, the notice under the Water Act, 1974 was issue to the Municipal Council Khanna and Punjab Water Supply and sewerage Board alongwith an opportunity of the personal hearing before the Chairman of the Punjab Pollution Control Board, wherein, it was decided that..

- I. Outlet of STP Khanna, manhole of rising main (in which treated water goes) and some other manholes (which fall within the 17 km pipeline) to P.P.C.B. sampling will be done by alongwith Municipal Council Khanna and officials of Water Supply and Sewerage Board.
- II. It was also clarified that if samples fail during resampling, then Environmental Compensation will be imposed on them from 22.08.2022.
- III. R.O. will also verify during sampling that unauthorized inlets made by local people in the pipeline should be closed.

In compliance to the decision of the personal hearing, the monitoring of the manholes and STP of Khanna was carried out. The analysis results of the monitoring is given as under:

S. No..	Parameters	Outer STP	Manhole rising main Vill. Ikolaha	Manhole Rising Main Vill. Nasrali	Manhole rising Main Village Jargari	Prescribed Standards
1.	pH	7.8	7.3	7.4	7.4	6.0-8.5
2.	TSS	10	20	BDL	17	<100
3.	BOD	9	7	6	6	30
4.	T.coli	2600	2100	2600	3200	
5.	F.Coli	200	180	200	400	<1000

As per the analysis results, the wastewater was complying with the prescribed standards. During visit, it was observed that earlier village pond water of village Nasrali-Ikolaha (Tehsil Khanna) was being illegally put directly into the pipeline without any treatment. Now Municipal Council Khanna has closed these unauthorized inlets. During the survey, it was also found that the pond water of STP Khanna and village Jargari accumulates at one place in the land of the forest department, due to which foul smell spreads and the trees of the forest department are also damaged.

Due to above said violation, the notice for violation under the Water Act, 1974 and the Air Act, 1981 was again issued to Municipal Council Khanna and Punjab Water Supply and Sewerage Board alongwith an opportunity of personal hearing the before the Chairman of the Punjab Pollution Control Board on 07.08.2023. Besides, the sampling of wastewater was carried out on 05.10.2023 by the Punjab Pollution Control Board.

As per the representative of Punjab Pollution Control Board, the regular monitoring of the STP Khanna is being carried out. As per the analysis reports, STP Khanna is conforming to the prescribed Standards. The analysis result of the last various samplings is tabulated as under:

Sr. No.	Parameters	13.06.2023	17.07.2023	18.09.2023	08.11.2023	Prescribed Standards
1	pH	7.3	7.4	7.7	7.9	6-8.5
2	Total Suspended Solids mg/l	8	9	BDL	7	<100
3	Bio-chemical Oxygen Demand mg/l	6	6	6	6	<30
4	Total Coliform MPN/100 ml	1700	1400	1400	1700	
5	Feecal Coliform MPN/100 ml	180	180	180	180	<1000

6. According to the report of Municipal Council Khanna, the panchayat of village Ikolaha was repeatedly pouring water from two ponds to this line the water sewer line from Municipal Council Khanna to Jargari which the Municipal Council Khanna's team has been closing from time to time. Now, again the dirty water of the two ponds is being added to the sewerline by Gram Panchayat village Ikolaha, On date 06-10-2023 at 9:00 am Municipal Council Khanna's team went to the spot and closed it (photos of the action at the spot have been attached). Again, on checking the site on 05-12-2023, it was found that the discharge from both the ponds of the village Gram Panchayat at Ikolaha has been reconnected to the sewer line by Gram Panchayat village Ikolaha. On the spot connecting pipes are being dismantled by Municipal Council Khanna and in this regard a letter has been written to the police department by the Municipal Council Khanna to take appropriate action against Gram Panchayat Ikolaha. This is often being done by repeatedly by Gram Panchayat and Municipal Council Khanna takes action whenever such violation is observed.

7. Block Development and Panchayat Officer, Doraha reported that Gram Panchayat Jargarhi has passed a resolution on 05.10.2023 that in the village ponds and panchayat drains (Khasra No. 110, 111, 150 and 155) a pipeline has been laid without any approval. The consent of the Panchayat has not been taken before laying the pipeline. A resolution has been passed by the Gram Panchayat that this sewerage pipeline should be closed permanently. After assessing the situation, it was found that due to the leakage of sewage coming from Khanna city through the pipeline, the pond and drain of Jargarhi village have been damaged a lot. It is likely to cost around 10 lakh rupees for the cleaning of this pond and panchayat drain. Rs.1.50 lakhs is available with Gram Panchayat

Jargari for this purpose. Therefore, it is requested that Gram Panchayat Jargari be requested to provide a grant of Rs. 8.50 lakhs for pond and drain cleaning .

8. Sub Divisional Officer Mahorana Canal and Ground Water Mahorana, Department of water resources has reported that Canal First Patiala Feeder's R.D. at 55800 the Lassara Drain crosses it. Any inter - mixing of water at the above crossing (Lassara Siphon) not happening. It is clear from this report that there is no harm to the water of Patiala Feeder Canal due to the water problem of Jargari.

9. According to the report of the Forest Department Doraha, about 10 hectares of area and trees are affected due to the drain water coming out of the Lassara drain. If a bundh is made on the left side by the drainage department, the trees and plants can be saved.

The Department of Drainage reported in this regard that the Forest Department has mentioned the drying of the trees planted on the left side of the Lassara drain. Forest Department land exists on both sides of Upper Lassara Stream. The level of the bundh on the right side of the drain is correct and the level of the bundh on the left side is low due to which the drain overflows and water goes into the forest department land and the planted trees dry up. As per the demand of the forest department, there is a need to construct a bank on the left side of the Lassara drain from tower 303150 to 299150 (length 4000 feet) of Lassara drain to prevent this. It is likely to cost around 18 lakh rupees to raise this bun. Alongwith this, the department also brought to notice that the cleaning work of Lassara Drain and siphon has also been completed by the department this year, on which an amount of about 17 lakh rupees has been spent.

10. After perusal of the above report of the Joint Committee the following facts have come to light:

- I. According to the Punjab Pollution Control Board, the water at the outlet of the STP is correct as per the standards. This STP is being maintained by the Water Supply and Sewerage Board. Water samples are taken from the inlet and outlet of this STP in the first week of every month. The water samples taken during the last 6 months have been found to be correct as per the standards.
- II. STP to Lasara drain, some villages of Khanna tehsil have unofficially made inlets through which the dirty water goes into the pipeline. These inlets are being closed by Municipal Council Khanna by checking from time to time.
- III. This pipeline after entering Jargari village Passing through the Panchayati drain and under the pond, it ends at the siphon. The possibility of leakage in the Pipeline cannot be ruled out by looking at the color/smell of the drain and pond water. According to the records, no action has been taken to check or to clean the drain and pond by the Panchayat Department for a long time.
- IV. The cleaning of siphon and Lasara drain has been done this year by the drainage department at a cost of about 17 lakh rupees. But due to the low level of the bank on the left side and the high volume of water, the water overflows and enters the land of the forest department and damages the trees.

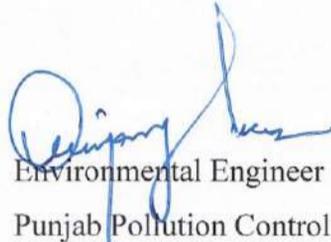
11. Keeping the above circumstances in mind, the following measures have been suggested by the joint Committee:

- I. It shall be pertinent to instruct the Executive Officer, Municipal Council Khanna to close the unauthorized inlets by conducting regular inspection of the pipe line and take appropriate action against the concerned Panchayats who discharge untreated sewage effluent in the pipeline. Besides, the leakage in the pipeline should be checked and repaired regularly.
- II. Block Development Panchayat Officer Khanna should be instructed to sensitize the village panchayats not to construct unauthorized inlets and conduct awareness campaigns.
- III. BDPO Doraha should be instructed to immediately prepare an estimate for cleaning and desilting of the village pond and for in-situ management of untreated domestic effluent.
- IV. The Drainage Department may be instructed to prepare an estimate for strengthening the left bank of Lassara drain and send it to the Department for approval.

DA/-

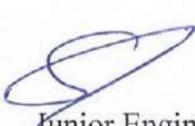
1. Map- Pipeline.
2. Google Map- Pipeline
3. Reports received from various departments.


Sub Divisional Magistrate
Payal


Environmental Engineer
Punjab Pollution Control Board
Fatehgarh Sahib

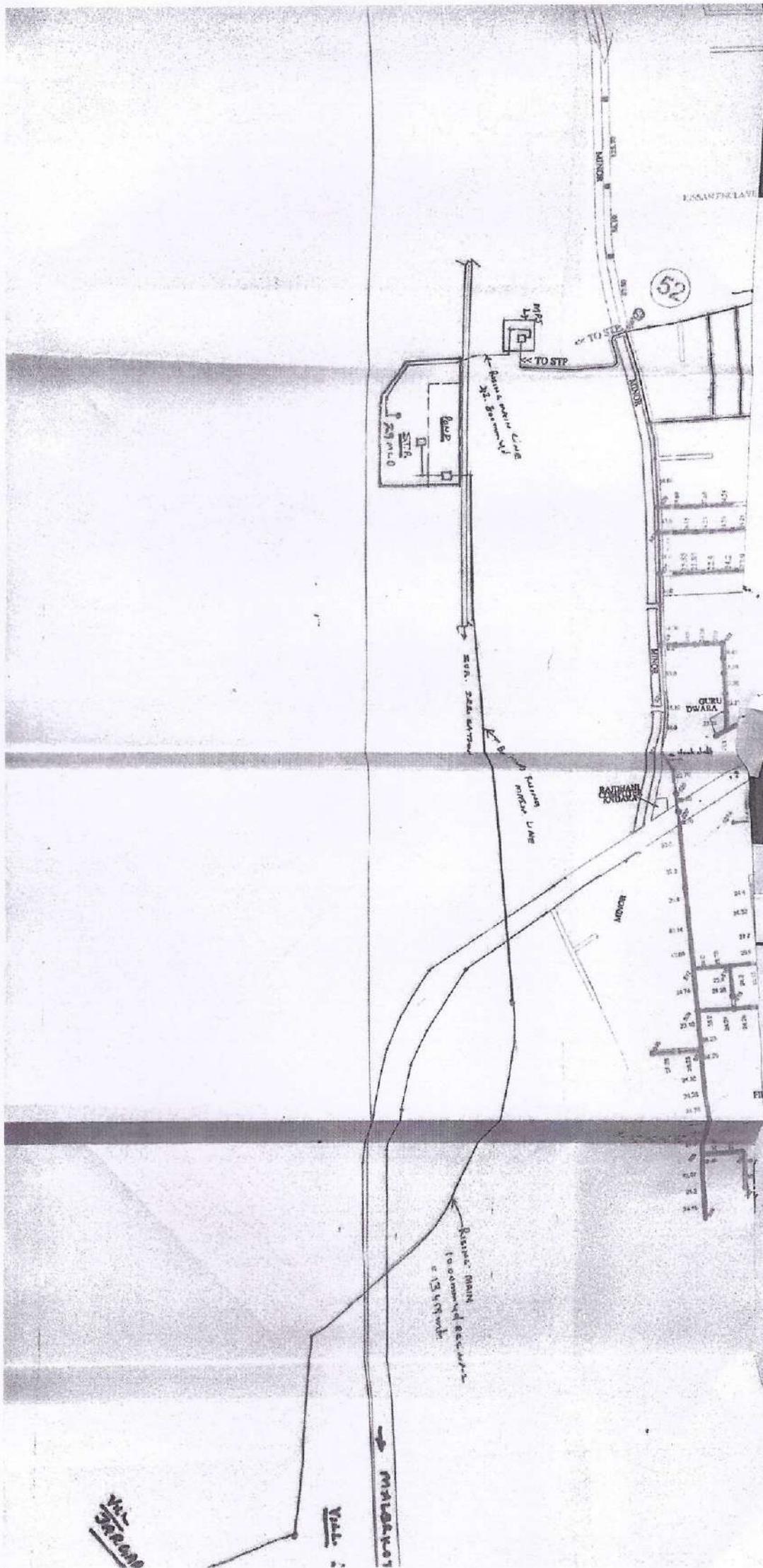

Executive officer
Municipal Council
Khanna


Sub Divisional Engineer
Punjab Water Supply and
Sewerage Board Khanna


Junior Engineer
Block Development and
Panchayat Officer Doraha


Junior Engineer
Drainage Sangrur
Deptt.


Forest Range Officer
Doraha



Scale : 1:500

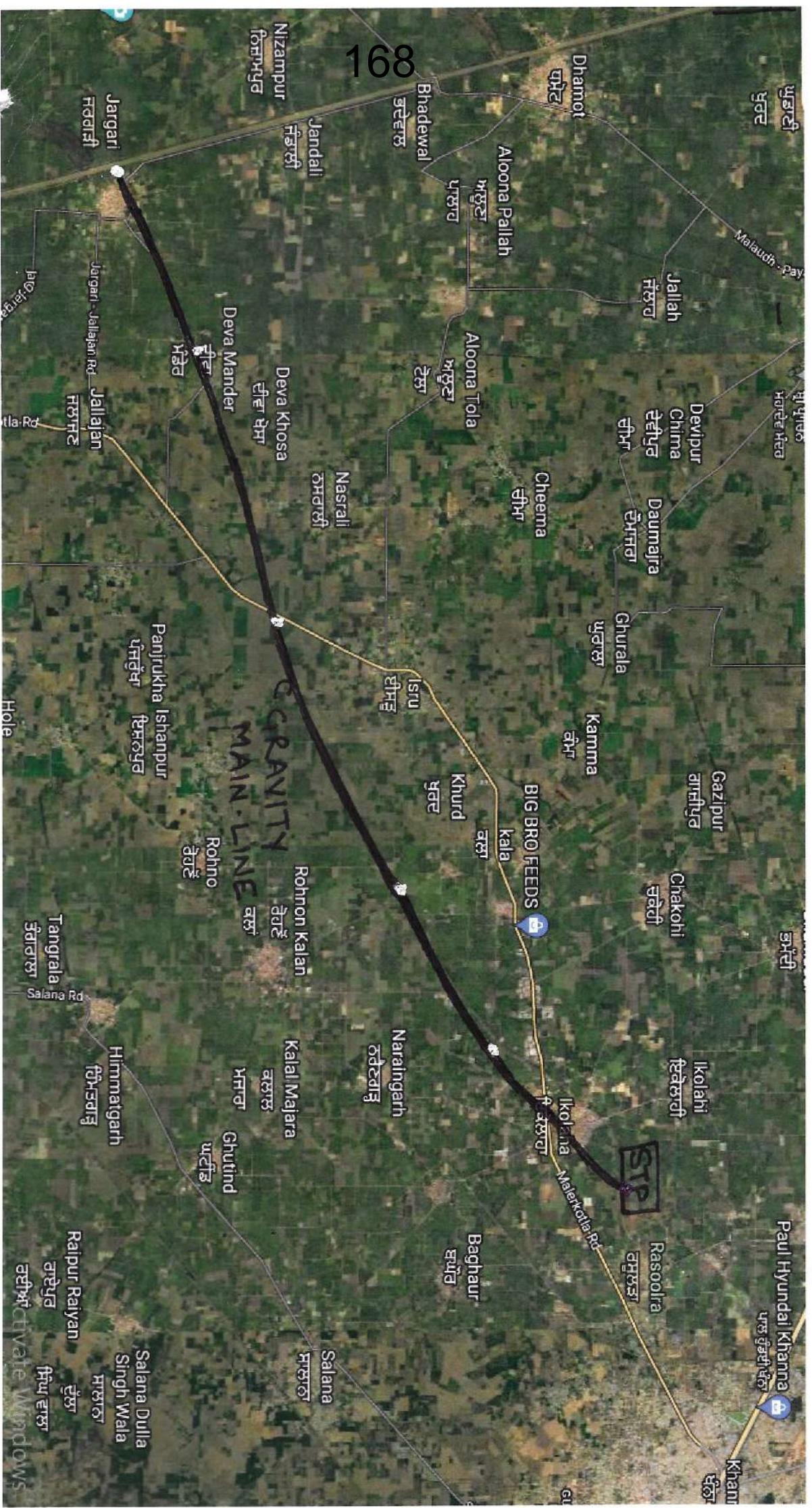
Scale :

→ RAJHANI CHOWK

Railway Main
100m x 10m
= 1000sqm

24.75	24.75	24.75	24.75	24.75	24.75
24.50	24.50	24.50	24.50	24.50	24.50
24.25	24.25	24.25	24.25	24.25	24.25
24.00	24.00	24.00	24.00	24.00	24.00
23.75	23.75	23.75	23.75	23.75	23.75
23.50	23.50	23.50	23.50	23.50	23.50
23.25	23.25	23.25	23.25	23.25	23.25
23.00	23.00	23.00	23.00	23.00	23.00
22.75	22.75	22.75	22.75	22.75	22.75
22.50	22.50	22.50	22.50	22.50	22.50
22.25	22.25	22.25	22.25	22.25	22.25
22.00	22.00	22.00	22.00	22.00	22.00
21.75	21.75	21.75	21.75	21.75	21.75
21.50	21.50	21.50	21.50	21.50	21.50
21.25	21.25	21.25	21.25	21.25	21.25
21.00	21.00	21.00	21.00	21.00	21.00
20.75	20.75	20.75	20.75	20.75	20.75
20.50	20.50	20.50	20.50	20.50	20.50
20.25	20.25	20.25	20.25	20.25	20.25
20.00	20.00	20.00	20.00	20.00	20.00
19.75	19.75	19.75	19.75	19.75	19.75
19.50	19.50	19.50	19.50	19.50	19.50
19.25	19.25	19.25	19.25	19.25	19.25
19.00	19.00	19.00	19.00	19.00	19.00
18.75	18.75	18.75	18.75	18.75	18.75
18.50	18.50	18.50	18.50	18.50	18.50
18.25	18.25	18.25	18.25	18.25	18.25
18.00	18.00	18.00	18.00	18.00	18.00
17.75	17.75	17.75	17.75	17.75	17.75
17.50	17.50	17.50	17.50	17.50	17.50
17.25	17.25	17.25	17.25	17.25	17.25
17.00	17.00	17.00	17.00	17.00	17.00
16.75	16.75	16.75	16.75	16.75	16.75
16.50	16.50	16.50	16.50	16.50	16.50
16.25	16.25	16.25	16.25	16.25	16.25
16.00	16.00	16.00	16.00	16.00	16.00
15.75	15.75	15.75	15.75	15.75	15.75
15.50	15.50	15.50	15.50	15.50	15.50
15.25	15.25	15.25	15.25	15.25	15.25
15.00	15.00	15.00	15.00	15.00	15.00
14.75	14.75	14.75	14.75	14.75	14.75
14.50	14.50	14.50	14.50	14.50	14.50
14.25	14.25	14.25	14.25	14.25	14.25
14.00	14.00	14.00	14.00	14.00	14.00
13.75	13.75	13.75	13.75	13.75	13.75
13.50	13.50	13.50	13.50	13.50	13.50
13.25	13.25	13.25	13.25	13.25	13.25
13.00	13.00	13.00	13.00	13.00	13.00
12.75	12.75	12.75	12.75	12.75	12.75
12.50	12.50	12.50	12.50	12.50	12.50
12.25	12.25	12.25	12.25	12.25	12.25
12.00	12.00	12.00	12.00	12.00	12.00
11.75	11.75	11.75	11.75	11.75	11.75
11.50	11.50	11.50	11.50	11.50	11.50
11.25	11.25	11.25	11.25	11.25	11.25
11.00	11.00	11.00	11.00	11.00	11.00
10.75	10.75	10.75	10.75	10.75	10.75
10.50	10.50	10.50	10.50	10.50	10.50
10.25	10.25	10.25	10.25	10.25	10.25
10.00	10.00	10.00	10.00	10.00	10.00
9.75	9.75	9.75	9.75	9.75	9.75
9.50	9.50	9.50	9.50	9.50	9.50
9.25	9.25	9.25	9.25	9.25	9.25
9.00	9.00	9.00	9.00	9.00	9.00
8.75	8.75	8.75	8.75	8.75	8.75
8.50	8.50	8.50	8.50	8.50	8.50
8.25	8.25	8.25	8.25	8.25	8.25
8.00	8.00	8.00	8.00	8.00	8.00
7.75	7.75	7.75	7.75	7.75	7.75
7.50	7.50	7.50	7.50	7.50	7.50
7.25	7.25	7.25	7.25	7.25	7.25
7.00	7.00	7.00	7.00	7.00	7.00
6.75	6.75	6.75	6.75	6.75	6.75
6.50	6.50	6.50	6.50	6.50	6.50
6.25	6.25	6.25	6.25	6.25	6.25
6.00	6.00	6.00	6.00	6.00	6.00
5.75	5.75	5.75	5.75	5.75	5.75
5.50	5.50	5.50	5.50	5.50	5.50
5.25	5.25	5.25	5.25	5.25	5.25
5.00	5.00	5.00	5.00	5.00	5.00
4.75	4.75	4.75	4.75	4.75	4.75
4.50	4.50	4.50	4.50	4.50	4.50
4.25	4.25	4.25	4.25	4.25	4.25
4.00	4.00	4.00	4.00	4.00	4.00
3.75	3.75	3.75	3.75	3.75	3.75
3.50	3.50	3.50	3.50	3.50	3.50
3.25	3.25	3.25	3.25	3.25	3.25
3.00	3.00	3.00	3.00	3.00	3.00
2.75	2.75	2.75	2.75	2.75	2.75
2.50	2.50	2.50	2.50	2.50	2.50
2.25	2.25	2.25	2.25	2.25	2.25
2.00	2.00	2.00	2.00	2.00	2.00
1.75	1.75	1.75	1.75	1.75	1.75
1.50	1.50	1.50	1.50	1.50	1.50
1.25	1.25	1.25	1.25	1.25	1.25
1.00	1.00	1.00	1.00	1.00	1.00
0.75	0.75	0.75	0.75	0.75	0.75
0.50	0.50	0.50	0.50	0.50	0.50
0.25	0.25	0.25	0.25	0.25	0.25
0.00	0.00	0.00	0.00	0.00	0.00

GRAVITY-MAIN-LINE-FROM-NILU:IKOLAHA-TO-JARGARI-DRAIN



ਪੰਜਾਬ ਵਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ ਉਪ ਮੰਡਲ ਨੰ. 2, ਖੰਨਾ।

ਤਾਰੀਖ	ਰ
ਨ. ਵ.	ਕਦਮ
ਸੇਵਾ ਵਿਖੇ	ਸੇਵਾ ਵਿਖੇ
ਕਲਰਕ	ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ , ਪਾਇਲ।
ਕ	
ਰਕ	
ਨੰਬਰ	ਨੰਬਰ 271
ਮਿਤੀ	ਮਿਤੀ 12/10/2023
ਵਿਸ਼ਾ	ਇਕੋਲਾਹਾ ਪਿੰਡ ਤੋਂ ਜਰਗੜੀ ਪਿੰਡ ਤੱਕ ਪਾਈ ਗਈ ਪਾਈਪ ਲਾਈਨ ਸਬੰਧੀ।
ਗੀ.ਡੀ.ਪੀ.ਓ.	
ਈ.ਓ.	
ਸੀ.ਡੀ.ਪੀ.ਓ.	ਸੀਵਰੇਜ (ਤਕਰੀਬਨ 187.51 ਕਿਲੋਮੀਟਰ) ਪਾਇਪ ਲਾਇਨ, ਜਿਸ ਨਾਲ ਸਾਰਾ ਖੰਨਾ ਸ਼ਹਿਰ ਜੁੜਿਆ ਹੋਇਆ ਹੈ। ਜਿਸ ਦਾ
ਪੁਲਿਸ ਸਟੇਸ਼ਨ	ਪਾਈ ਸੀਵਰੇਜ ਪਾਇਪ ਲਾਈਨ ਦੇ ਥਰੂ ਹੁੰਦਾ ਹੋਇਆ 29 ਐਮ ਐਲ ਡੀ ਸੀਵਰੇਜ ਟਰੀਟਮੈਂਟ ਪਲਾਂਟ ਤੇ ਆ ਰਿਹਾ ਹੈ ਜਿਸ ਵਿੱਚ
ਏ.ਆਰ.	ਪਾਈ ਨੂੰ ਸੋਧ ਕੇ ਸਾਫ਼ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਅਤੇ ਮਾਣਯੋਗ ਪੀ.ਪੀ.ਸੀ.ਬੀ. / ਐਨ.ਜੀ.ਟੀ. ਦੇ ਸਟੈਂਡਰਡਾਂ ਮੁਤਾਬਿਕ ਆ ਰਿਹਾ ਹੈ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਸਬੰਧੀ ਆਪ ਜੀ ਨੂੰ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਖੰਨਾ ਸ਼ਹਿਰ ਵਿਖੇ ਪਾਏ ਗਏ ਸਾਰੇ ਇਸ ਉਪਰੰਤ ਇਸ ਟ੍ਰੀਟ ਕੀਤੇ ਗਏ ਪਾਈ ਨੂੰ ਡੂਮੀ ਰੱਖਿਆ ਵਿਭਾਗ ਵੱਲੋਂ ਖੇਤਾਂ ਵਿੱਚ ਪਾਈ ਗਈ ਪਾਈਪ ਲਾਈਨ ਦੁਆਰਾ ਵਰਤਿਆ ਜਾਂਦਾ ਹੈ ਜਦੋਂ ਖੇਤਾਂ ਵਾਲਿਆਂ ਵੱਲੋਂ ਇਸ ਪਾਈ ਨੂੰ ਨਹੀਂ ਵਰਤਿਆ ਜਾਂਦਾ ਤਾਂ ਇਹ ਟ੍ਰੀਟ ਕੀਤਾ ਗਿਆ ਪਾਈ ਗ੍ਰੈਵਿਟੀ ਮੈਨ ਲਾਈਨ (ਤਕਰੀਬਨ 13.49 ਕਿਲੋਮੀਟਰ) ਦੇ ਥਰੂ ਹੁੰਦਾ ਹੋਇਆ ਪਿੰਡ ਇਕੋਲਾਹਾ-ਈਸਤੂ- ਜਲਾਜਨ ਤੋਂ ਹੁੰਦਾ ਹੋਇਆ ਜਰਗੜੀ ਕੋਲ ਪੈਂਦੀ ਡਰੇਨ ਵਿੱਚ ਡਿੱਗਦਾ ਹੈ। ਇਸਦੇ ਰਾਸਤੇ ਵਿੱਚ ਪਿੰਡ ਵਾਲਿਆਂ ਵੱਲੋਂ ਪਿੱਛਲੇ ਸਮੇਂ ਦੌਰਾਨ ਆਪਣੇ ਛੱਪੜਾਂ ਦਾ ਪਾਈ ਇਸ ਪਾਈਪ ਲਾਈਨ ਨਾਲ ਜੋੜਿਆ ਗਿਆ ਹੈ। ਜਿਸ ਨਾਲ ਟਰੀਟਡ ਪਾਈ ਵੀ ਹੋ ਖਰਾਬ ਰਿਹਾ ਹੈ ਮੌਕੇ ਤੇ ਜਾ ਕੇ ਨਗਰ ਕੌਂਸਲ ਖੰਨਾ ਦੇ ਅਧਿਕਾਰੀਆਂ ਵੱਲੋਂ ਕੁਨੈਕਸ਼ਨ ਤੋੜੇ ਗਏ। ਪਿਛਲੇ ਕੁਝ ਮਹੀਨੇ ਪਹਿਲਾਂ ਪੀ.ਪੀ.ਸੀ.ਬੀ. ਵੀ ਵੱਲੋਂ (Tail end) ਤੇ ਸੈਪਲ ਲਏ ਗਏ ਸਨ। ਜਿਨ੍ਹਾਂ ਦੇ ਰਿਜਲਟ ਸਹੀ ਪਾਏ ਗਏ ਪਾਏ ਗਏ।

ਇੱਥੇ ਆਪ ਜੀ ਨੂੰ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਮਾਨਯੋਗ ਪੀ.ਪੀ.ਸੀ.ਬੀ. ਵੱਲੋਂ ਹਰੇਕ ਮਹੀਨੇ ਐਸ.ਟੀ.ਪੀ. ਦੇ ਸੈਪਲ ਲਏ ਜਾਂਦੇ ਹਨ। ਜਿਨ੍ਹਾਂ ਦੀ ਰਿਪੋਰਟ ਸਹੀ ਪਾਈ ਜਾ ਰਹੀ ਹੈ (ਨਾਲ ਨੱਥੀ ਹੈ)। ਇੱਥੇ ਆਪ ਜੀ ਨੂੰ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਖੰਨਾ ਸ਼ਹਿਰ ਵਿੱਚ ਪਾਏ ਗਏ ਸਾਰੇ ਸੀਵਰੇਜ ਪਾਇਪ ਲਾਇਨ ਅਤੇ ਗ੍ਰੈਵਿਟੀ ਮੈਨ ਲਾਈਨ ਦੀ ਦੇਖਭਾਲ ਦਾ ਕੰਮ ਨਗਰ ਕੌਂਸਲ ਖੰਨਾ ਵੱਲੋਂ ਕਰਵਾਇਆ ਜਾ ਰਿਹਾ ਹੈ। ਜਿਹੜਾ ਮਾਨਯੋਗ ਐਨ.ਜੀ.ਟੀ. ਵੱਲੋਂ ਜਰਗੜੀ ਵਿਖੇ ਗਾਂਦਾ ਪਾਈ ਦੇ ਸਬੰਧੀ ਮੁੱਦਾ ਹੈ। ਉਸ ਵਿੱਚ ਇਸ ਵਿਭਾਗ ਦਾ ਕੋਈ ਸਬੰਧ ਨਹੀਂ ਹੈ ਜੀ ਹੈ।

ਇਹ ਆਪ ਜੀ ਨੂੰ ਸੂਚਨਾ ਹਿੱਤ ਪੇਸ਼ ਹੈ ਜੀ।

ਕੋਈ / (2 ਨਿਯਮ ਨਕਸ਼)

(Signature)
ਉਪ ਮੰਡਲ ਇੰਜੀਨੀਅਰ
ਪੰਜਾਬ ਵ/ਸ ਅਤੇ ਸੀਵਰੇਜ ਉਪ ਮੰਡਲ ਨੰ. 2,
ਖੰਨਾ।

ਪਿੱਠ ਅੰਕਣ ਨੰ. ਮਿਤੀ

ਉਪਰੋਕਤ ਦਾ ਉਤਾਰਾ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ, ਪੰਜਾਬ ਵਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ ਮੰਡਲ, ਲੁਧਿਆਣਾ ਜੀ ਨੂੰ ਸੂਚਨਾ ਅਤੇ ਅਗਲੇਰੀ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ ਜੀ।

ਉਪ ਮੰਡਲ ਇੰਜੀਨੀਅਰ
ਪੰਜਾਬ ਵ/ਸ ਅਤੇ ਸੀਵਰੇਜ ਉਪ ਮੰਡਲ ਨੰ.-2,
ਖੰਨਾ।

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAYAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT



1. Laboratory Sample No. E-3938-3939/ H.O.Lab. Monitoring/2023
2. Name of Industry STP Khanna (29 MLD)
3. Name of Sample collecting Officer Er. Pritpal Kaur, AEE
4. Designation of authorizing Test Environmental Engineer, Regional Office, Fatehgarh Sahib
5. Type of Sample Grab
6. Date & Time of Sample collection 01.09.2023
7. Date & Time of Sample receipt in Lab. 01.09.2023
8. Period of Analysis 01.09.2023 to 08.09.2023
9. Test Methods As per relevant parts of IS:3025/&Methods of APHA

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.0	7.7	6.5-9.0
2	Total Suspended Solids mg/l	125	BDL	<100
3	Bio-chemical Oxygen Demand mg/l	115	6	30
4	Total Coliform MPN/100 ml	-	1400	-
5	Faecal Coliform MPN/100ml	-	180	< 1000

Remarks: The prescribed standards are as per notification no-188 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

---End of Report---

Scientific Officer

Endst. No: 21402-04

DL 18/9/23

A copy of the above is forwarded to the: -

1. The Chief Environment Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

Astt. Scientific Officer

ਕਾਂਡ ਨੰ.	
ਤੰ. ਮਿਤੀ	
ਨ. ਤਹਿਸੀਲ	
ਪਿੰਡ/ਗਾਵਾਂ	
ਮਿਲਾਪ	
ਮਿਲਾਪ ਕਾਰਨ	
ਸਟੇਸ਼ਨ	
ਮਿ. ਮਿ. ਨੰ.	
ਮ. ਕ.	<input checked="" type="checkbox"/>
ਬੀ. ਡੀ. ਡੀ.	
ਈ. ਡੀ.	
ਮਿ. ਮਿ. ਨੰ.	
ਪੁਲਿਸ ਸਟੇਸ਼ਨ	
ਏ. ਆਰ.	

RO/FGS/2023/No. 2081

Dated 11/10/23

ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD
 Regional Office, NISST Building, G.T Road, Opposite Floating
 Restaurant, Mandi Gobindgarh.
 Email- eerofgs@gmail.com



Sub-Divisional Magistrate,
 Tehsil Payal, District Ludhiana.

Subject: Regarding order passed by Hon'ble NGT original application no.414/2023 Avtar Singh and Others V/s State of Punjab and Others

It is intimated that a complaint was received in the Board, wherein it was mentioned that the storm water of Khanna city is being discharged into Lissara drain, which is polluting ground water & thereby causing different disease in the area. In the complaint, it was also requested to collect the samples in their presence and get it tested from PPCB lab.

To verify the contents of complaint the site was visited by the officer of the Board on 10/08/2022 alongwith Sh. Sukhpal Singh, SDO, PWSSB informed that treated wastewater of STP, Khanna is being discharged into Lissara drain by use of 17 Km concrete pipeline.

The site under complaint was again visited by the team on 22/08/2022 and samples were collected from manhole of Rising Main carrying treated wastewater of STP as well as from the outlet of STP, Khanna and the results of the said samples are as under:

S.no.	Parameters	Manhole of rising treated waste from STP Khanna, Jarg, Road, Nr. Vill. Pona, Vill. Jargari, Tehsil Payal, Ludhiana	From outlet of STP Khanna	Prescribed standards
1	pH	7.5	7.3	6.5-9.0
2	Total Suspended Solid mg/l	86	34	<100
3	Bio-chemical oxygen demand mg/l	55	25	30
4	Chemical Oxygen Demand mg/l	161	82	-
5	Oil & Grease mg/l	BDL161	BDL	-
6	Total Coliform MPN/100 ml	2,20,000	3200	-

7	Feacal Coliform MPN/100 ml	94000	1200	<1000
---	----------------------------	-------	------	-------

The analysis results reveals that the conc. Of BOD & Feacal coliform in the samples collected from manhole of Rising main carrying treated wastewater and the conc. Of Feacal coliform in the samples collected from the outlet of STP are beyond the permissible limits prescribed by the Board.

Thereafter, MC Khanna and PWSSB, Khanna were given personal hearing by the Chairman of the Board for violations of the provisions of the Water Act, 1974 and Air Act, 1981 on 29/11/2022, wherein, it was decided that:

1. Re-sampling shall be conducted alongwith officers of MC Khanna and PWSSB, Khanna from the outlet of STP Khanna, manhole of rising main carrying treated water from STP Khanna and from some more manholes in the 17 Km pipeline.
2. It was made clear to the representative that in case of failure of samples during re-sampling then the Environmental Compensation will be imposed w.e.f 22.08.2022.
3. During sampling RO shall also verify the closure/plugging of unauthorized inlets in the pipeline as informed by representative of MC, Khanna.

The proceedings of the personal hearing were conveyed to the EO, MC, Khanna and PWSSB as well as Environmental Engineer, Regional Office, Fategarh Sahib vide letter no. 3325-27 dated 13/12/2022 for compliance.

In compliance to the decisions, the officer of the Board in the presence of Sh. Vikramjit Singh, SDE, PWSSB, Sh. Paramjit Singh, JE, PWSSB and Sh. Kulwinder Singh, MC, Khanna conducting sampling and submitted the same to Water Lab, Head office, Patiala. As per analysis reports received from Board's lab, all the parameters at above 4 no. point are with prescribed limits as under:

S.no.	Parameters	Outlet STP	Manhole rising main vill. Ikolaha	Manhole rising main vill. Nasrali	Manhole rising main vill. Jargari	Prescribed Standards
1	pH	7.8	7.3	7.4	7.4	6.0-8.5
2	TSS	10	20	BDL	17	<100
3	BOD	9	7	6	6	300
4	T.coli	2600	2100	2600	3200	-
5	F.coli	200	180	200	400	<1000

It is pertinent to mention here that earlier village Nasrali and village Ikolaha were discharging overflow of wastewater from village ponds into pipeline laid

down for discharging treated effluent of STP Khanna and during visit, it was observed that all such unauthorized inlets have been plugged.

Sh. Avtar Singh Jargari, Complainant was contacted telephonically by the visiting officer with request to accompany visiting team, but he denied to come and requested that he will only be present while sampling in his village. Further, when the team reached village Jargari, complainant denied to come on spot.

From the whole survey, it was observed that there is critical problem of stagnation of treated effluent of STP Khanna and untreated effluent of village jargari, in the shamlat and Forest land of village Jargari, which has created septic smell in the Jargari village and destroyed froes area of approx. 60 Acres, After this whole stagnation of wastewater, Lisara drain starts.

During visit, 50-60 villagers alongwith Sh. Avtar Singh Jargari, Complainant and village Sarpanch assembled at the spot the spot and requested the Deptt. That wastewater of STP Khanna should not be allowed to come in their village, as the same has created septic conditions and multiple diseases among the villagers.

Thereafter, MC Khanna and PWSSB, Khanna were again given personal hearing by the Chairman of the Board for violations of the provisions of the Water Act, 1974 and Air Act, 1981 on 07/08/2023. MC Khanna and PWSSB Khanna has requested for another date of hearing through e-mail and the same is pending.

Now, letter has been received from SDM, Tehsil Payal, District Ludhiana vide no. 17174 dated 03/10/2023 regarding order passed by Hon'ble NGT original application no.414/2023 Avtar Singh and Others V/s State of Punjab and Others and meeting was called on 05/10/2023 in village Jargari.

In compliance to NGT original application no 414/2023, a meeting was held under the chairmanship of SDM, with the officers of MC Khanna, Drainage Department, PPCB and villagers, in village Jargari wherein it was decided that re-sampling shall be carried out again from 4 points Manhole rising main Ikolaha, Manhole rising main vill. Nasrali, Manhole rising main vill. Jargari, Outlet of STP. In compliance of decision of above said meeting, sampling was carried out from 4 points in the presence of officials of MC Khanna and the results of sampling are awaited.

This is for your information and necessary action please.


for Environmental Engineer



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD
 Regional Office, NISST Building, G.T Road, Opposite Floating
 Restaurant, Mandi Gobindgarh.
 Email- eerofgs@gmail.com



RO/FGS/2023/No.....2592.....

Dated.....6/12/23.....

To

Sub-Divisional Magistrate,
 Tehsil Payal, District Ludhiana.

Subject: Regarding order passed by Hon'ble NGT original application no. 414/2023 Avtar Singh and Others V/s State of Punjab and Others.

Ref: This office letter no. 2081 dated 11/10/2023 & 2196 dated 17/10/2023.

In compliance to NGT original application no 414/2023, a meeting was held under the chairmanship of SDM, with the officers of MC Khanna, Drainage Department, PPCB and villagers, in village Jargari wherein it was decided that re-sampling shall be carried out again from 4 points Manhole rising main Ikolaha, Manhole rising main vill. Nasrali, Manhole rising main vill. Jargari, Outlet of STP. In compliance of decision of above said meeting, sampling was carried out from 4 points in the presence of officials of MC Khanna and the results are tabulated as under:

S.no.	Parameters	Outlet STP	Manhole rising main vill. Ikolaha	Manhole rising main vill. Nasrali	Manhole rising main vill. Jargari	Prescribed Standards
1	pH	7.7	7.6	7.6	7.5	6.0-8.5
2	TSS	8	19	27	92	<100
3	BOD	7	24	28	62	30
4	T.Coli	1700	7000	7000	1,70,000	-
5	F.Coli	180	2100	2600	70,000	<1000

The analysis results reveal that the concentration of BOD in the samples collected from Village Jargari & concentration of Faecal Coliform in the samples collected from manhole of Rising main village Ikolaha, Nasrali and Jargari are beyond the permissible limits as prescribed by the Board.

It is pertinent to mention here that the analysis results of samples collected from the outlet of STP are within the permissible limits as prescribed by the Board. Further, it is intimated that the Board has conducted sampling of STP on monthly basis and as per the record file, the analysis results of samples collected from the outlet of STP for previous 6 months are within the permissible limits. The copy of the analysis results are **attached alongwith.**

Thereafter, SDM Payal has directed this office on 11/10/2023 to collect effluent samples from manhole of Jargari as MC, Khanna has closed the unauthorize inlets. As such, the effluent samples were collected from manhole of Village Jargari and sent to Head Office Lab, Patiala for analysis. The analysis results are tabulated as under:

Sr. No.	Parameters	Manhole rising main vill. Jargari	Prescribed Standards
1	pH	7.6	6.0-8.5
2	TSS	55	<100
3	BOD	65	30
4	T.Coli	2,80,000	-
5	F.Coli	94,000	<1000

From above, it is clear that the concentration of BOD and F.Coli are beyond the permissible limits as prescribed by the Board.

This is for your information and further necessary action, please.

DA/As above


for Environmental Engineer

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT

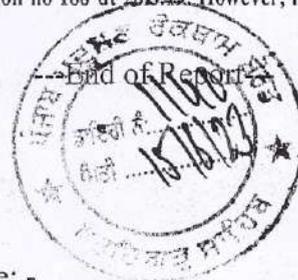
AEE-II

1. Laboratory Sample No.	E- 3279-3280/ H.O.Lab. Monitoring/2023
2. ULR No.	ULR-TC704518000000006556
3. Name of Industry	STP Khanna (29 MLD), Khanna
4. Name of Sample collecting Officer	Er. Rubal Goyal, AEE
5. Designation of the officer authorizing Test	Environmental Engineer, Regional Office, Fatehgarh Sahib
6. Type of Sample	Grab
7. Date & Time of Sample collection	01.06.2023
8. Date & Time of Sample receipt in Lab.	01.06.2023
9. Period of Analysis	01.06.2023 to 09.06.2023
10. Test Methods	As per relevant parts of IS:3025/IS:1622 & Methods of APHA

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.8	7.3	6.5-9.0
2	Total Suspended Solids mg/l	110	8	<100
3	Bio-chemical Oxygen Demand mg/l	113	6	30
4	Total Coliform MPN/100 ml	-	1700	-
5	Feacal Coliform MPN/100ml	-	180	< 1000

Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by the State Government, the same shall prevail.



Scientific Officer
12/6/23

Dt. 13-6-23

St. No: 13578-80

Copy of the above is forwarded to the: -

1. The Chief Environment Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

Astt. Scientific Officer
12/6/23

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT

- pu*
- | | |
|--|--|
| 1. Laboratory Sample No. | E-3557-3558/ H.O.Lab. Monitoring/2023 |
| 2. Name of Industry | STP Khanna (29 MLD), Khanna |
| 3. Name of Sample collecting Officer | Er. Pritpal Kaur, AEE |
| 4. Designation of authorizing Test | Environmental Engineer, Regional Office, Fatchgarh Sahib |
| 5. Type of Sample | Grab |
| 6. Date & Time of Sample collection | 04.07.2023 |
| 7. Date & Time of Sample receipt in Lab. | 05.07.2023 |
| 8. Period of Analysis | 05.07.2023 to 12.07.2023 |
| 9. Test Methods | As per relevant parts of IS:3025/&Methods of APHA |



ਠਹੀ ਡਾਕ

ਵਾਤਾ: ਇੰਜੀ:

17/7

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.3	7.4	6.5-9.0
2	Total Suspended Solids mg/l	92	9	<100
3	Bio-chemical Oxygen Demand mg/l	87	6	30
4	Total Coliform MPN/100 ml	-	1400	-
5	Feacal Coliform MPN/100ml	-	180	< 1000

Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by the Govt. the same shall prevail.

---End of Report---

Scientific Officer
17/7/23

No: 16450-52

Dt. 17/7/23

Copy of the above is forwarded to the:-

- 1. The Chief Environment Engineer, Punjab Pollution Control Board, Ludhiana.
- 2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
- 3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Fatchgarh Sahib.

Astt. Scientific Officer
17/7/23

178

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT



1. Laboratory Sample No. E-3938-3939/ H.O.Lab. Monitoring/2023
 2. Name of Industry STP Khanna (29 MLD)
 3. Name of Sample collecting Officer Er. Pritpal Kaur, AEE
 4. Designation of authorizing Test Environmental Engineer, Regional Office, Fatehgarh Sahib
 5. Type of Sample Grab
 Date & Time of Sample collection 01.09.2023
 Date & Time of Sample receipt in Lab 01.09.2023
 Period of Analysis 01.09.2023 to 08.09.2023
 Test Methods As per relevant parts of IS:3025/&Methods of APHA

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
	pH	7.0	7.7	6.5-9.0
	Total Suspended Solids mg/l	125	BDL	<100
	Bio-chemical Oxygen Demand mg/l	115	6	30
	Total Coliform MPN/100 ml	-	1400	-
	Feacal Coliform MPN/100ml	-	180	< 1000

Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

---End of Report---

Scientific Officer

Dist. No: 21402-04

Dt. 18/9/23

A copy of the above is forwarded to the:-

1. The Chief Environment Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

Astt. Scientific Officer

15/9/23

ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਨਿਰਧਾਰਨ ਵਿਭਾਗ
ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਨਿਰਧਾਰਨ ਵਿਭਾਗ

179 STP, Khanna



PUNJAB POLLUTION CONTROL BOARD VATAVARAN BEH
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT

- 1. Laboratory Sample No.
- 2. Name of Industry
- 3. Name of Sample collecting Officer
- 4. Designation of authorizing Test
- 5. Type of Sample
- 6. Date & Time of Sample collection
- 7. Date & Time of Sample receipt in Lab.
- 8. Period of Analysis
- 9. Test Methods

E-4190-4193/ H.O.Lab. Monitoring/2023
 STP Khanna (29) MLD
 Er. Pritpal Kaur, AEE
 Environmental Engineer, Regional Office, Fatehgarh Sahib
 Grab
 05.10.2023
 06.10.2023
 06.10.2023 to 18.10.2023
 As per relevant parts of IS:3025/IS:1622 & Methods of APHA

23/10/23

3840
2/11/23

Sr. No.	Parameters	Results				Prescribed Standard
		From Manhole at Vill. Jharghari	From Manhole at Vill. Nasrali	From Manhole at Vill. Ikolaha	From Outlet of STP	
1	pH	7.5	7.6	7.6	7.7	6.5-8.5
2	Total Suspended Solids mg/l	92	27	19	10	100
3	Bio-chemical Oxygen Demand mg/l	62	28	24	10	30
4	Total Coliform MPN/100 ml	1,70,000	7000	7000	1700	-
5	Fecal Coliform MPN/100ml	70,000	2600	2100	100	< 1000

Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board the same shall prevail.

---End of Report---

Sample No. 23/10/23

Indst. No. 26670-72

Scientific Officer
23/10/23

Dt. 23/10/23

A copy of the above is forwarded to the:-

- 1. The Chief Environment Engineer, Punjab Pollution Control Board, Ludhiana.
- 2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
- 3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

Unit No. 3962 Dated: 31.10.23
 A copy of the above is forwarded to the
 Environmental Engineer, Punjab Pollution Control
 Board, Regional Office, Fatehgarh Sahib
 for information and further necessary action please.

Asstt. Scientific Officer
23/10/23

Environmental Engineer
 Zonal Officer-II Patiala
 30/10/23

23/10/23

ਨਵੀਂ ਡਾਕ
ਸਾਈਟ ਨੰਬਰ 180
31/11/23

ਪੰਜਾਬ ਪੌਲੂਸ਼ਨ ਕੰਟਰੋਲ ਬੋਰਡ
ਵਾਟਰ ਐਨਲਿਸਿਸ ਰਿਪੋਰਟ

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHEAVAN
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT



- 1. Laboratory Sample No. E-4243/ H.O.Lab. Monitoring/2023
- 2. Name of Industry From Manhole, Vill Jarghari, Teh- Payal, Ludhiana
- 3. Name of Sample collecting Officer Er. Pritpal Kaur, AEE
- 4. Designation of authorizing Test Environmental Engineer, Regional Office, Fatehgarh Sahib
- 5. Type of Sample Grab
- 6. Date & Time of Sample collection 11.10.2023
- 7. Date & Time of Sample receipt in Lab. 12.10.2023
- 8. Period of Analysis 12.10.2023 to 26.10.2023
- 9. Test Methods As per relevant parts of IS:3025/IS:1622 & Methods of APHA

3993
15/11/23

Results

Sr. No.	Parameters	From Manhole at Vill. Jarghari	Prescribed Standard
1	pH	7.6	6.5-9.0
2	Total Suspended Solids mg/l	55	<100
3	Bio-chemical Oxygen Demand mg/l	65	30
4	Total Coliform MPN/100 ml	2,80,000	-
5	Faecal Coliform MPN/100ml	94,000	< 1000

Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

---End of Report---

Endst. No: 27270-72

Dt. 31/10/23
Scientific Officer
30/10/23

A copy of the above is forwarded to the:-

- 1. The Chief Environment Engineer, Punjab Pollution Control Board, Ludhiana.
- 2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
- 3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

Asstt. Scientific Officer
30/10/23

Endst. No. 4131
A copy of the above is forwarded to the Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib, Sangrur for information and further necessary action please.

Environmental Engineer
Zonal Office-II, Patiala
31/11

181

In
SLP plan
RE

**PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA**



WATER ANALYSIS REPORT

- | | | |
|--|----------|--|
| 1. Laboratory Sample No. | 30/11/23 | E-4243/ H.O.Lab. Monitoring/2023 |
| 2. Name of Industry | | From Manhole, Vill Jarghari, Teh- Payal, Ludhiana |
| 3. Name of Sample collecting Officer | | Er. Pritpal Kaur, AEE |
| 4. Designation of authorizing Test | | Environmental Engineer, Regional Office, Fatehgarh Sahib |
| 5. Type of Sample | | Grab |
| 6. Date & Time of Sample collection | | 11.10.2023 |
| 7. Date & Time of Sample receipt in Lab. | | 12.10.2023 |
| 8. Period of Analysis | | 12.10.2023 to 26.10.2023 |
| 9. Test Methods | | As per relevant parts of IS:3025/IS:1622 & Methods of APHA |

AEE

ਨਵੀਂ ਡਾਕ
ਵਾਤਾਵਰਨ ਵਿਭਾਗ

2/11/23

Results

Sr. No.	Parameters	From Manhole at Vill. Jarghari	Prescribed Standard
1	pH	7.6	6.5-9.0
2	Total Suspended Solids mg/l	55	<100
3	Bio-chemical Oxygen Demand mg/ l	65	30
4	Total Coliform MPN/100 ml	2,80,000	-
5	Feecal Coliform MPN/100ml	94,000	< 1000

Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

---End of Report---

Scientific Officer
30/10/23

Endst. No: 27270-72

Dt. 31/10/23

A copy of the above is forwarded to the: -

- The Chief Environment Engineer, Punjab Pollution Control Board, Ludhiana.
- The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
- The Environment Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

Asstt. Scientific Officer
30/10/23

30/10/23



**PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT**



- | | |
|--|--|
| 1. Laboratory Sample No. | E-4347-4348/ H.O.Lab. Monitoring/2023 |
| 2. Name of Industry | STP Khanna (29 MLD) |
| 3. Name of Sample collecting Officer | Er. Sanatpreet Singh, AEE |
| 4. Designation of authorizing Test | Environmental Engineer, Regional Office, Fateh Sahib |
| 5. Type of Sample | Grab |
| 6. Date & Time of Sample collection | 01.11.2023 |
| 7. Date & Time of Sample receipt in Lab. | 02.11.2023 |
| 8. Period of Analysis | 02.11.2023 to 08.11.2023 |
| 9. Test Methods | As per relevant parts of IS:3025/IS:1622 & Methods of APHA |

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	8.0	7.9	6.5-9.0
2	Total Suspended Solids mg/l	128	7	<100
3	Bio-chemical Oxygen Demand mg/l	98	6	30
4	Total Coliform MPN/100 ml	-	1700	-
5	Feecal Coliform MPN/100ml	-	180	< 1000

Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

---End of Report---

Scientific Officer

Endst. No: 27936-38

Dt. 08/11/23

A copy of the above is forwarded to the:-

1. The Chief Environment Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

Astt. Scientific Officer

12	D
13	(i)A

**PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT**



aboratory Sample No. E-3740-3741/ H.O.Lab. Monitoring/2023
 Name of Industry STP Khanna (29 MLD), Khanna
 Name of Sample collecting Officer Er. Pritpal Kaur, AEE
 Designation of authorizing Test Environmental Engineer, Regional Office, Fatehgarh Sahib
 Type of Sample Grab
 Date & Time of Sample collection 01.08.2023
 Date & Time of Sample receipt in Lab. 01.08.2023
 Period of Analysis 01.08.2023 to 14.08.2023
 Test Methods As per relevant parts of IS:3025/IS:1622 & Methods of APHA

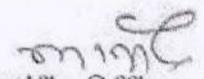
Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.5	7.6	6.5-9.0
2	Total Suspended Solids mg/l	502	BDL	<100
3	Total Dissolved Solids mg/l	-	652	-
4	Bio-chemical Oxygen Demand mg/l	112	6	30
5	Total Coliform MPN/100 ml	-	1400	-
6	Feacal Coliform MPN/100ml	-	180	< 1000

Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by Board, the same shall prevail.

Note: BDL means Below Method Detection Limit.

---End of Report---

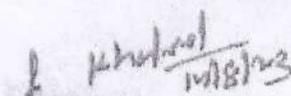

 Scientific Officer
 17/8/23

Endst. No: 19127-29

Dt. 17/8/23

A copy of the above is forwarded to the:-

1. The Chief Environment Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sah


 Astit. Scientific Officer

Office of the
Municipal Council Khanna

ਦਫਤਰ ਨਗਰ ਕੌਂਸਲ, ਖੰਨਾ (ਜਿਲ੍ਹਾ ਲੁਧਿਆਣਾ)

ਨ. ਤਰਿਸੀਲਦਾਰ	
ਸੀਵਰ / ਸੀਨੀਅਰ ਸਹਾਇਕ	
ਪਿੰਚਾਇਤ ਕਲਰਕ	
ਬੋਰਡ ਕਲਰਕ	
ਮੈਂਬਰ ਕਲਰਕ	
ਮੈਂਬਰ	
ਮੈਂਬਰ (ਐਮ.ਐਲ.ਐਲ.ਐਲ.)	
ਮ.ਕ.ਕ.	
ਸੀ.ਡੀ.ਐਚ.ਐਚ.	
ਸੀ.ਡੀ.ਐਚ.ਐਚ.	
ਪੁਲਿਸ ਸਟੇਸ਼ਨ	
ਏ.ਆਰ.ਐਚ.	

ਨੰਬਰ 996

ਮਿਤੀ 6/12/23

ਸੇਵਾ ਵਿਖੇ

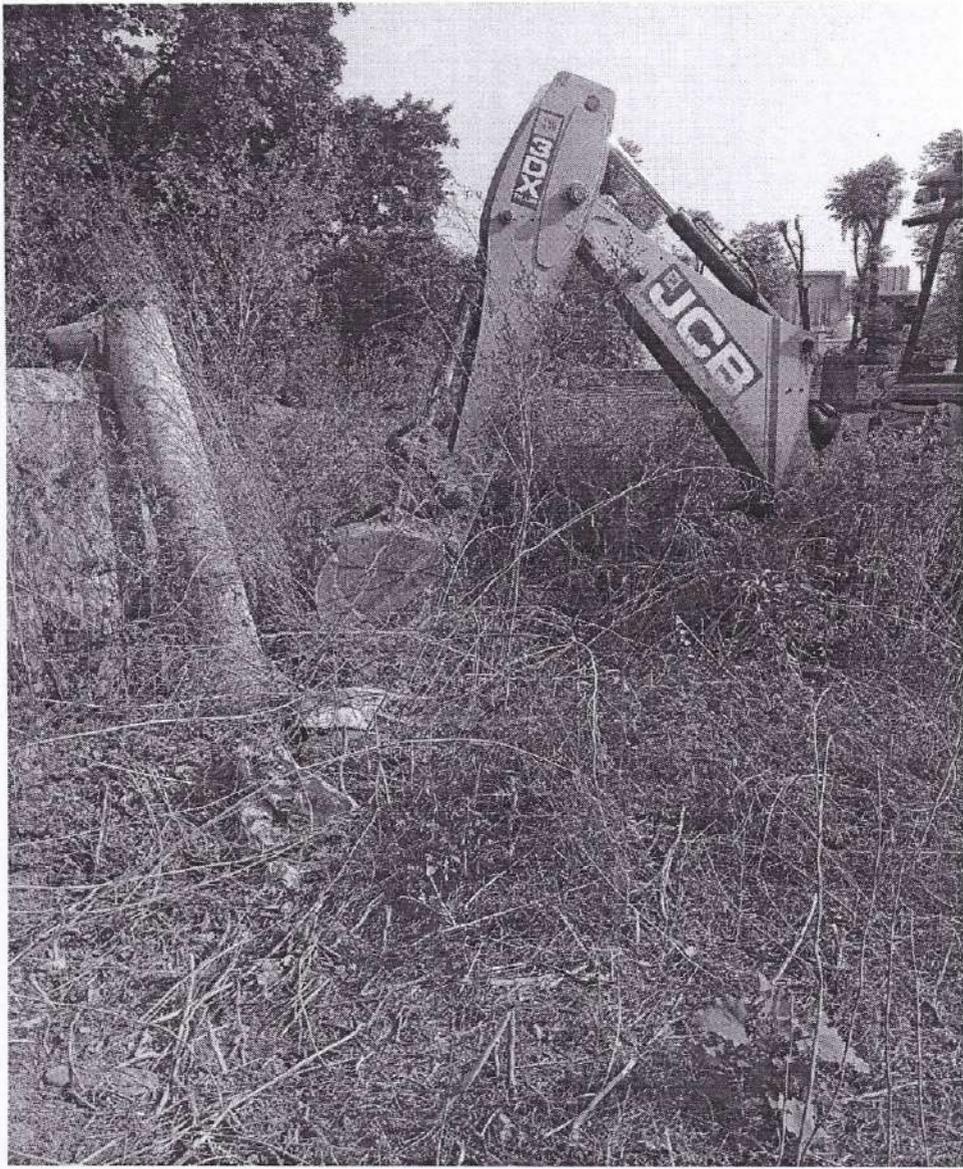
ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ
ਪਾਇਲ।

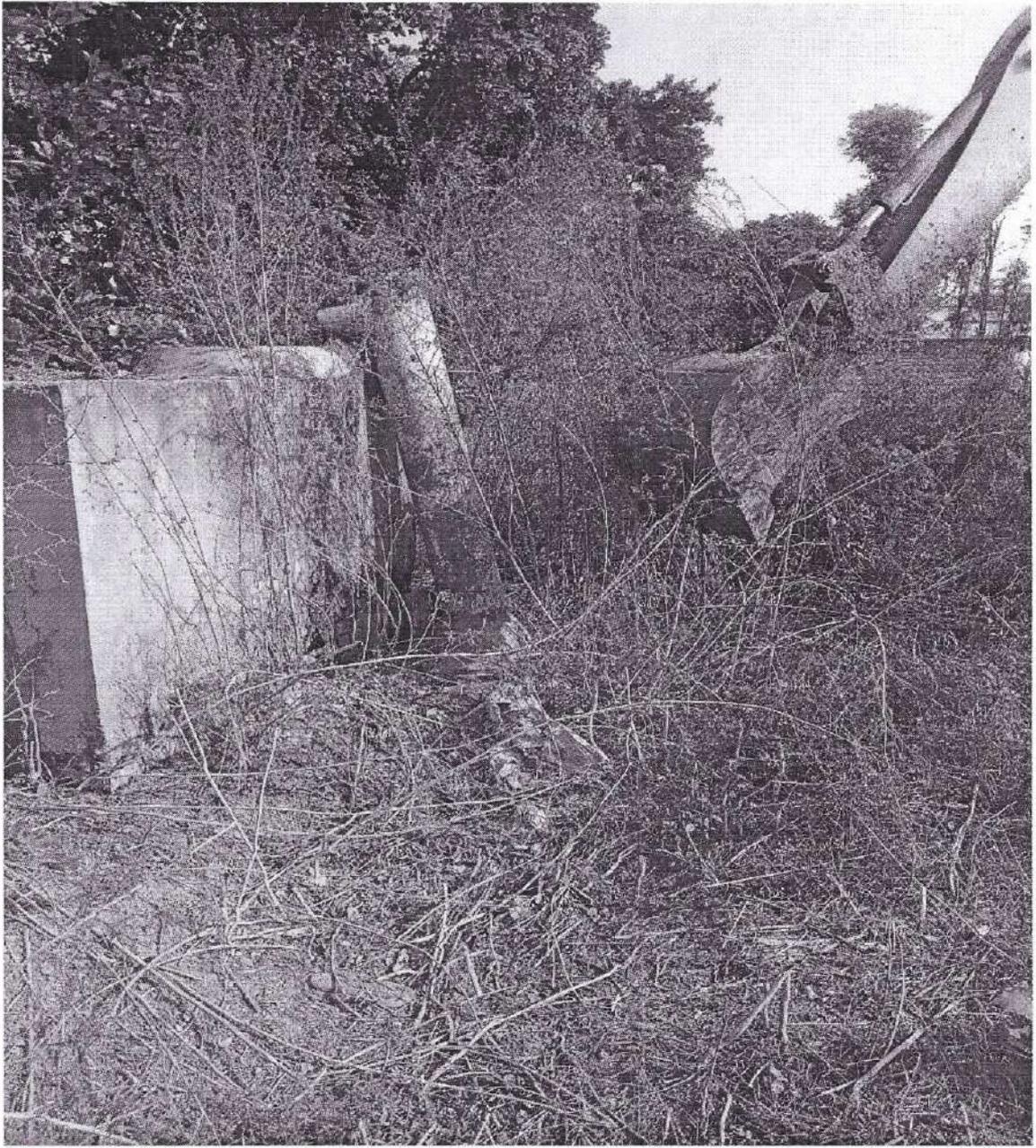
ਵਿਸ਼ਾ:- ਖੰਨਾ ਤੋਂ ਜਰਗਤੀ ਤੱਕ ਸੀਵਰ ਲਾਈਨ ਸਬੰਧੀ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਸਬੰਧੀ ਆਪ ਜੀ ਨੂੰ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਨਗਰ ਕੌਂਸਲ ਖੰਨਾ ਦੀ ਹਦੂਦ ਤੋਂ ਜਰਗਤੀ ਤੱਕ ਪਾਈ ਸੀਵਰ ਲਾਈਨ ਵਿਚ ਪਿੰਡ ਇਕੋਲਾਰਾ ਦੀ ਪੰਚਾਇਤ ਵੱਲੋਂ ਪਹਿਲਾ ਵੀ ਇਸ ਲਾਈਨ ਵਿਚ ਦੋ ਟੋਬਿਆਂ ਦਾ ਪਾਈ ਵਾਰ-2 ਪਾਇਆ ਜਾ ਰਿਹਾ ਸੀ। ਜਿਸ ਨੂੰ ਨਗਰ ਕੌਂਸਲ ਖੰਨਾ ਦੀ ਟੀਮ ਸਮੇਂ-2 ਅਨੁਸਾਰ ਬੰਦ ਕਰਵਾਉਂਦੀ ਰਹੀ ਹੈ ਪ੍ਰੰਤੂ ਹੁਣ ਮੁੜ ਗ੍ਰਾਮ ਪੰਚਾਇਤ ਪਿੰਡ ਇਕੋਲਾਰਾ ਵੱਲੋਂ ਦੋ ਟੋਬਿਆਂ ਦਾ ਗੰਦਾ ਪਾਈ ਇਸ ਲਾਈਨ ਵਿਚ ਜੋੜਿਆ ਹੋਇਆ ਸੀ। ਜਿਸ ਨੂੰ ਅੱਜ ਮਿਤੀ 06-10-2023 ਸਮਾਂ ਸਵੇਰੇ 9:00 ਵਜੇ ਨਗਰ ਕੌਂਸਲ ਖੰਨਾ ਦੀ ਟੀਮ ਵੱਲੋਂ ਮੌਕੇ ਤੇ ਜਾ ਕੇ ਬੰਦ ਕਰਵਾ ਦਿੱਤਾ ਗਿਆ ਸੀ (ਮੌਕੇ ਦੀਆਂ ਫੋਟੋਆਂ ਨਾਲ ਨੱਥੀ ਕਰਕੇ ਆਪ ਜੀ ਨੂੰ ਪਹਿਲਾਂ ਹੀ ਭੇਜੀਆਂ ਜਾ ਚੁੱਕੀਆਂ ਹਨ)। ਪ੍ਰੰਤੂ ਮਿਤੀ 05/12/2023 ਨੂੰ ਚੈੱਕ ਕਰਨ ਤੇ ਪਤਾ ਲੱਗਿਆ ਕਿ ਫਿਰ ਗ੍ਰਾਮ ਪੰਚਾਇਤ ਪਿੰਡ ਇਕੋਲਾਰਾ ਵੱਲੋਂ ਦੋਨਾਂ ਟੋਬਿਆਂ ਦਾ ਪਾਈ ਸੀਵਰ ਲਾਈਨ ਨਾਲ ਦੁਬਾਰਾ ਜੋੜ ਦਿੱਤਾ ਗਿਆ ਹੈ ਜਿਸ ਨੂੰ ਨਗਰ ਕੌਂਸਲ ਖੰਨਾ ਵੱਲੋਂ ਕਾਰਵਾਈ ਕਰਕੇ ਪਾਈਪ ਪੁੱਟੇ ਜਾ ਰਹੇ ਹਨ ਅਤੇ ਇਸ ਸਬੰਧੀ ਗ੍ਰਾਮ ਪੰਚਾਇਤ ਇਕੋਲਾਰਾ ਵਿਰੁੱਧ ਬਣਦੀ ਕਾਰਵਾਈ ਕਰਨ ਲਈ ਪੁਲਿਸ ਵਿਭਾਗ ਨੂੰ ਲਿਖ ਦਿੱਤਾ ਗਿਆ ਹੈ।

ਇਥੇ ਇਹ ਵੀ ਸਪਸ਼ਟ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਪੰਜਾਬ ਵਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ ਬੋਰਡ ਵੱਲੋਂ 29 ਐਮ.ਐਲ.ਡੀ ਦਾ ਸੀਵਰੇਜ ਟ੍ਰੀਟਮੈਂਟ ਪਲਾਂਟ ਸਾਲ 2020 ਵਿਚ ਤਿਆਰ ਕਰਵਾਕੇ ਚਾਲੂ ਕਰ ਦਿੱਤਾ ਸੀ ਜਿਸ ਕੰਪਨੀ ਵੱਲੋਂ ਟ੍ਰੀਟਮੈਂਟ ਪਲਾਂਟ ਬਣਾਇਆ ਗਿਆ ਸੀ ਉਸ ਕੰਪਨੀ ਵੱਲੋਂ ਟ੍ਰੀਟਮੈਂਟ ਪਲਾਂਟ ਦੀ ਦੇਖ ਰੇਖ ਦਾ ਕੰਮ 10 ਸਾਲ ਲਈ ਸੀਵਰੇਜ ਬੋਰਡ ਨੂੰ ਦਿੱਤਾ ਹੈ। ਟ੍ਰੀਟਮੈਂਟ ਪਲਾਂਟ ਦੇ ਰਖ ਰਖਾਵ ਲਈ ਜੇ ਖਰਚਾ ਆਉਂਦਾ ਹੈ ਉਹ ਨਗਰ ਕੌਂਸਲ ਖੰਨਾ ਵੱਲੋਂ ਅਦਾ ਕੀਤਾ ਜਾਂਦਾ ਹੈ। ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ ਵੱਲੋਂ ਸਮੇਂ ਸਮੇਂ ਸਿਰ ਐਸ.ਟੀ.ਪੀ ਤੋਂ ਜਰਗਤੀ ਤੱਕ ਵੱਖ ਵੱਖ ਥਾਵਾਂ ਤੋਂ ਪਾਈ ਦੇ ਸੈਂਪਲ ਚੈੱਕ ਕੀਤੇ ਜਾਂਦੇ ਰਹੇ ਹਨ। ਨਗਰ ਕੌਂਸਲ ਦੇ ਐਸ.ਟੀ.ਪੀ ਦੇ ਪਾਈ ਦੇ ਸੈਂਪਲ ਠੀਕ ਪਾਏ ਜਾਂਦੇ ਹਨ ਪ੍ਰੰਤੂ ਗ੍ਰਾਮ ਪੰਚਾਇਤ ਇਕੋਲਾਰਾ ਦੇ ਟੋਬਿਆਂ ਦਾ ਅਨਟ੍ਰਿਟਡ ਪਾਈ ਸੀਵਰੇਜ ਲਾਈਨ ਵਿੱਚ ਪੈਣ ਕਾਰਨ BOD ਅਤੇ Fcoil ਦੀ ਮਾਤਰਾ ਵੱਧ ਹੋ ਜਾਂਦੀ ਹੈ। ਇਹ ਆਪ ਜੀ ਦੀ ਸੂਚਨਾ ਹਿੱਤ ਹੈ ਜੀ।


ਕਾਰਜ ਸ਼ਾਸਕ ਅਫਸਰ
ਨਗਰ ਕੌਂਸਲ ਖੰਨਾ

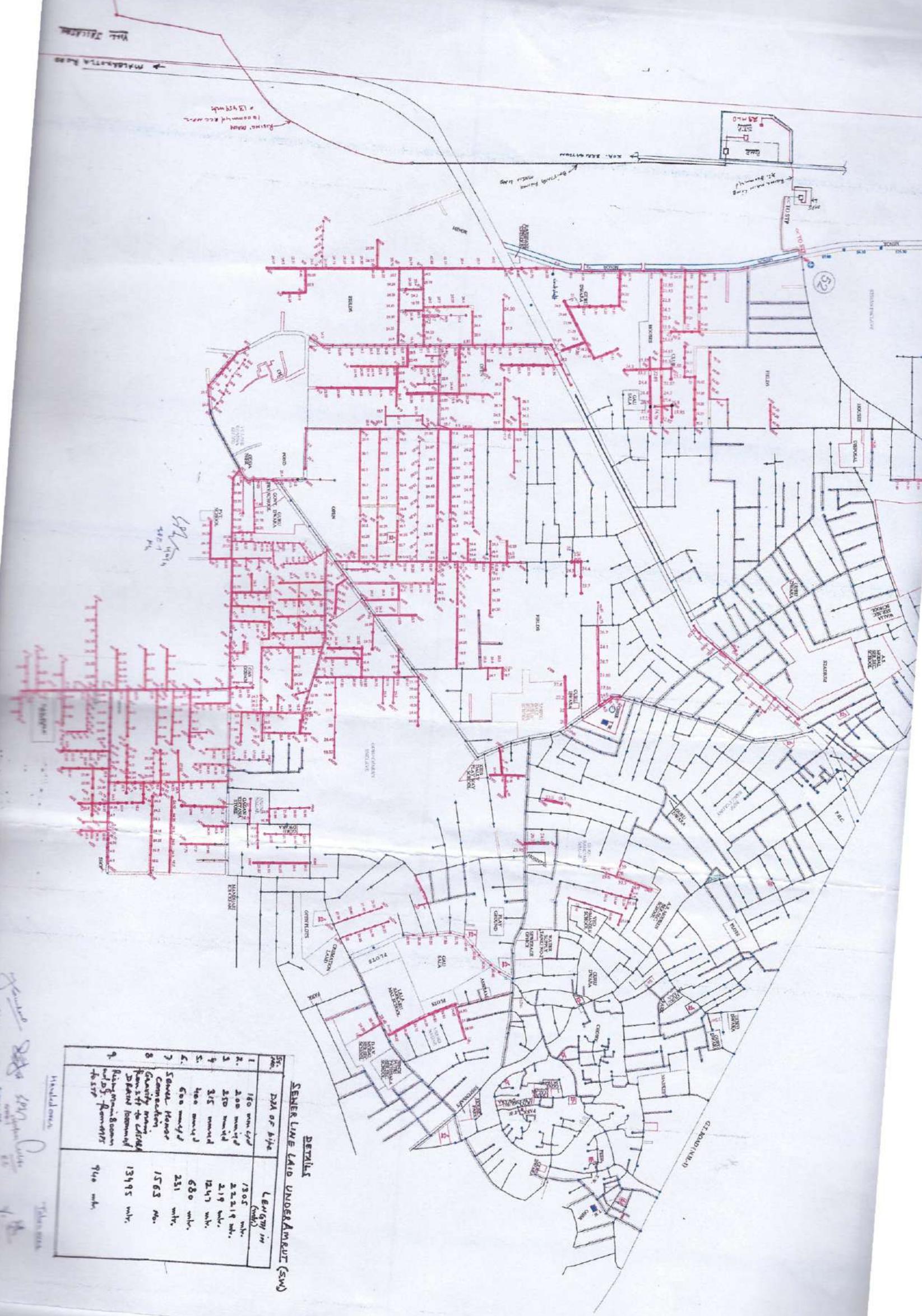








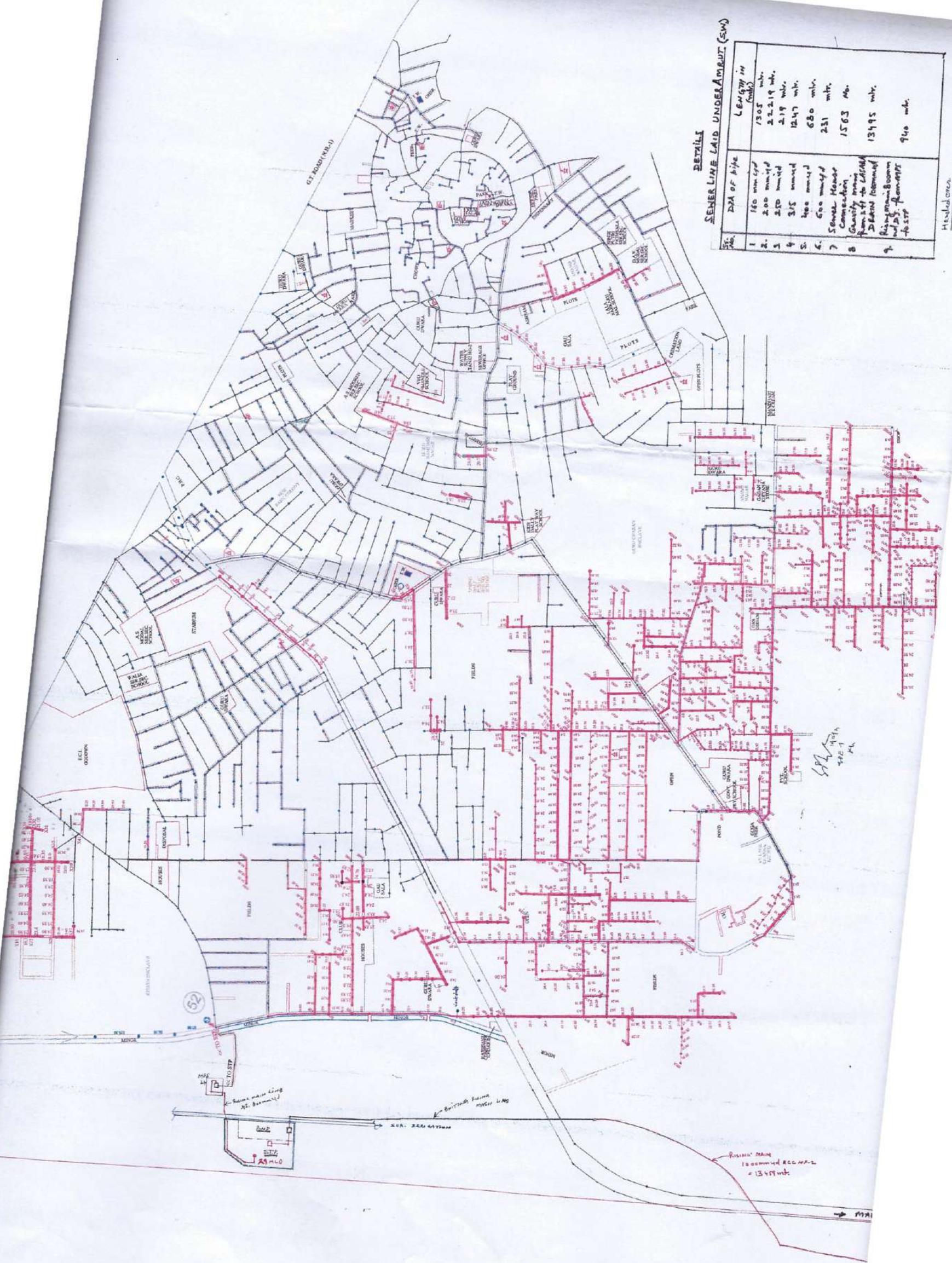




SEWER LINE LAID UNDERAUGUT (SW)

Sl. No.	DIA of pipe	Length in (mtr)
1	180 mm cpd	7305 mtr.
2	200 mm cpd	22119 mtr.
3	250 mm cpd	2119 mtr.
4	315 mm cpd	1247 mtr.
5	400 mm cpd	680 mtr.
6	500 mm cpd	251 mtr.
7	600 mm cpd	1563 mtr.
8	750 mm cpd	13495 mtr.
9	900 mm cpd	910 mtr.

Checked over: [Signature]
 [Signature]
 [Signature]
 [Signature]



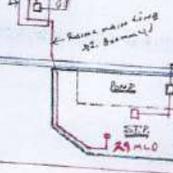
DETAILS
SEWER LINE LAID UNDERGROUND (SW)

No.	DATA OF PIPE	LENGTH IN FEET
1	180 mm dia	1305 mtr.
2	200 mm dia	22219 mtr.
3	250 mm dia	219 mtr.
4	375 mm dia	1247 mtr.
5	450 mm dia	680 mtr.
6	600 mm dia	231 mtr.
7	SEWER MANHOLE CONNECTION	1563 No.
8	Capacity from 1000 to 15000	13495 mtr.
9	30000 mm dia. 10000 mm dia. 15000 mm dia. 20000 mm dia. 25000 mm dia.	740 mtr.

Checked area: [Signature]
Tobanovics [Signature]

52
490-1

52



SEWER MAIN
15000mm dia. 13495 mtr.

ੴ ਸਤਿਗੁਰ ਪ੍ਰਸਾਦਿ ॥ ੴ

ਸਰਪੰਚ ਗ੍ਰਾਮ ਪੰਚਾਇਤ

ਪਿੰਡ ਭੇ ਡਾਕਖਾਨਾ ਜਰਗੜੀ, ਜ਼ਿਲ੍ਹਾ ਲੁਧਿਆਣਾ (ਪੰਜਾਬ)

ਕ੍ਰਮ ਅੰਕ..... ੨੦੨੩ ਨੰਬਰ ਗ੍ਰਾਮ ਪੰਚਾਇਤ ਜਰਗੜੀ ਵੱਲੋਂ ਮਿਤੀ 5-10-2023

ਮੌਜੂਦਾ ਮਿਤੀ 5-10-2023 ਨੂੰ ਗ੍ਰਾਮ ਪੰਚਾਇਤ ਜਰਗੜੀ ਦੀ ਮੀਟਿੰਗ ਕੀਤੀ ਜਾਣਗੀ ਜਿਸ ਵਿੱਚ ਸਰਪੰਚ ਦੀ ਪ੍ਰਧਾਨਗੀ ਹੇਠ ਚਾਅਰ ਦੁਪਹਾੜੇ ਵੱਲੋਂ ਪਿੰਡ ਦੀ ਫਾਇਦਾ ਖਾਂ ਹੇਠੀ ਅਤੇ ਹੋਰ ਸਿਖੀ ਕਾਰਵਾਈ ਨਿਰਧਾਰਤ ਕੀਤੀ ਜਾਵੇਗੀ।

ਸਭ ਨੂੰ ਸਭਾ ਪੈਨ ਤੋਂ ਬਿਨਾਂ ਹੀ ਨਿਰਧਾਰਤ ਥਾਂ ਤੇ ਪਹੁੰਚ ਕੇ ਫੋਪੜ ਅਤੇ ਪਿੰਡ ਵਿੱਚ ਡੇਰ ਖਰਾਬ ਨੀ 110, 111, 150, 155 ਵਿੱਚੋਂ ਇਕੋ ਇਕੋ ਇੱਕ ਪ੍ਰਧਾਨਗੀ ਤੇ ਪਾਬੰਦੀ ਕਾਬੀ ਨੀ ਕੀਤੀ ਜਾਵੇਗੀ। ਇਹ ਹਦੀਸ਼ਾ ਖੇਤਰ ਖੇਤਰ ਤੇ ਅਧਿਕਾਰੀ ਦੀ ਸੀਕੋਰ ਹੇਠ ਰਹਿਣੇ ਸਿੱਧੇ ਵੇ ਫੋਪੜ ਅਤੇ ਪਿੰਡ ਵਿੱਚ ਤੇਕੋਂ ਇੱਕੋ ਹੀ ਪਾਬੰਦੀ ਨਾ ਤੇ ਹਿਸਾਬ ਤੇ ਚੀਮਾਰੀਆਂ ਵੱਲੋਂ ਨਾ ਤੇ ਹੀ ਗ੍ਰਾਮ ਪੰਚਾਇਤ ਦੇ ਹਿਸਾਬ ਨਿਰਧਾਰਤ ਥਾਂ ਵੱਲੋਂ ਸਿੱਧੇ ਹਿਸਾਬ ਨਿਰਧਾਰਤ ਥਾਂ ਵੀ ਤੇ ਹਿਸਾਬ ਨਿਰਧਾਰਤ ਥਾਂ ਪਾਬੰਦੀ ਕਾਬੀ ਖੇਤਰ ਖੇਤਰ ਵੀ ਤੇ ਸਿੱਧੇ ਅਤੇ ਫੋਪੜ ਅਤੇ ਤੇਕੋਂ ਦੀ ਕੁਝ ਵੀ ਕੁਝ ਸਰਕਾਰ ਪਾਸ 10:00 ਵੱਲੋਂ ਹੀ ਗ੍ਰਾਮ ਪੰਚਾਇਤ ਦੀ ਮੀਟਿੰਗ ਕੀਤੀ ਜਾਵੇਗੀ। ਗ੍ਰਾਮ ਪੰਚਾਇਤ ਦੇ ਹਿਸਾਬ ਨਿਰਧਾਰਤ ਥਾਂ ਵੱਲੋਂ ਸਿੱਧੇ ਤੇ ਸਰਕਾਰ - ਸਿੱਧੇ ਨਾ ਤੇ ਪਾਬੰਦੀ ਕਾਬੀ ਵੀ ਤੇ ਸਿੱਧੇ ਹੀ ਸਭ ਪਾਸ ਤੇ ਪ੍ਰਧਾਨ ਹੀ।

ਇਹ ਸਾਰੀ ਹਦੀਸ਼ਾ ਕਾਬੀ 15:00 ਵੱਲੋਂ ਹੀ ਕੀਤੀ ਜਾਵੇਗੀ ਜਿਸ ਵਿੱਚ ਸਰਪੰਚ ਦੀ ਪ੍ਰਧਾਨਗੀ ਹੀ ਹੋਵੇਗੀ।

- 1) ਗ੍ਰਾਮ ਪੰਚਾਇਤ ਦੀ ਮੀਟਿੰਗ ਵਿੱਚ ਸਰਪੰਚ ਦੀ ਪ੍ਰਧਾਨਗੀ ਹੀ ਹੋਵੇਗੀ।
- 2) ਸਰਕਾਰ ਦੀ ਮੀਟਿੰਗ ਵਿੱਚ ਸਰਪੰਚ ਦੀ ਪ੍ਰਧਾਨਗੀ ਹੀ ਹੋਵੇਗੀ।
- 3) ਸਰਕਾਰ ਦੀ ਮੀਟਿੰਗ ਵਿੱਚ ਸਰਪੰਚ ਦੀ ਪ੍ਰਧਾਨਗੀ ਹੀ ਹੋਵੇਗੀ।
- 4) ਸਰਕਾਰ ਦੀ ਮੀਟਿੰਗ ਵਿੱਚ ਸਰਪੰਚ ਦੀ ਪ੍ਰਧਾਨਗੀ ਹੀ ਹੋਵੇਗੀ।
- 5) ਸਰਕਾਰ ਦੀ ਮੀਟਿੰਗ ਵਿੱਚ ਸਰਪੰਚ ਦੀ ਪ੍ਰਧਾਨਗੀ ਹੀ ਹੋਵੇਗੀ।
- 6) ਸਰਕਾਰ ਦੀ ਮੀਟਿੰਗ ਵਿੱਚ ਸਰਪੰਚ ਦੀ ਪ੍ਰਧਾਨਗੀ ਹੀ ਹੋਵੇਗੀ।

ਤਸਵੀਰ ਵੀ ਤੇ ਸਿੱਧੇ ਹੀ ਕੀਤੀ ਜਾਵੇਗੀ ਅਤੇ ਸਰਕਾਰ ਦੀ ਮੀਟਿੰਗ ਵਿੱਚ ਸਰਪੰਚ ਦੀ ਪ੍ਰਧਾਨਗੀ ਹੀ ਹੋਵੇਗੀ।

Debaraj Singh
Sukhwinder Kaur
ਸੁਖਵਿੰਦਰ ਕੌਰ ਸਰਪੰਚ
ਗ੍ਰਾਮ ਪੰਚਾਇਤ, ਪਿੰਡ ਜਰਗੜੀ
ਜ਼ਿਲ੍ਹਾ ਲੁਧਿਆਣਾ

ਜਮਾਬੰਦੀ - 2020 - 2021 ਪਿੰਡ - ਜਰਗੜੀ

ਹੱਦਬਸਤ ਨੰਬਰ - 188

ਤਹਿਸੀਲ - ਪਾਇਲ

ਜ਼ਿਲਾ - ਲੁਧਿਆਣਾ

1	2	3	4	5	6	7	8
ਖੇਵਟ ਨੰ/ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰਦਾਰ, ਮਾਲ	ਖੇਤੋਂ/ਨੰਬਰ/ ਲਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਬਜ਼ਦਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੰਚਾਈ ਦਾ ਸਾਧਨ	ਮੁਰੱਬਾ ਅਤੇ ਖੇਤਰਾਂ ਨੂੰ	ਰਕਬਾ ਅਤੇ ਭੋ ਦੀ ਕਿਸਮ	ਵਿਸ਼ੇਸ਼ ਕਥਨ
	1137		ਮਕਬੂਜਾ ਐਹਲੇ ਇਸਲਾਮ		109	3-19 (0-19-98. 14) ਗੈਰਮੁਅਕਿਨ ਕਬਜ਼ਦਾਰਨ	
				ਕੁਲ	ਕਿੱਤੇ 1	3-19 (0- 19- 98.14)	
						3 ਕਰਨਾਮੇ ਰਲਾ (0 ਹੇਕਟੇਅਰ 19 ਏਅਰ 98.14 ਸਿੰਚਾਈ) ਗੈਰਮੁਅਕਿਨ 3 ਕਨਾਮੇ 19 ਮਰਚਾਂ (0 ਹੇਕਟੇਅਰ 19 ਏਅਰ 98.14 ਸਿੰਚਾਈ) ਗੈਰਮੁਅਕਿਨ ਕਬਜ਼ਦਾਰਨ	
	1138		ਰਵਾਇ ਅਮਰ		110	12-7 (0-62- 33) ਗੈਰਮੁਅਕਿਨ	
					115	25-2 (1-26-97. 01) ਗੈਰਮੁਅਕਿਨ	
					111	13-17 (0-70-6.1 2) ਗੈਰਮੁਅਕਿਨ	
					1161	1-7 (0-6-82.9 1) ਗੈਰਮੁਅਕਿਨ	
					32 // 2	6-14 (0-33-89. 24) ਗੈਰਮੁਅਕਿਨ	

Not For Legal Purpose

10-5-16
8-5-16

1016
10
100
2
100

ਇਹ ਗੈਰ ਪ੍ਰਮਾਣਿਤ ਫਰਮ ਹੈ, ਜੋ ਕਿ ਸਬੰਧਤ ਪਟਵਾਰੀ ਜਾਂ ਅਧਿਕਾਰਤ ਅਧਿਕਾਰੀ ਤੋਂ ਪ੍ਰਮਾਣਿਤ ਨਹੀਂ ਹੈ। ਇਸ ਫਰਮ ਨੂੰ ਕੇਵਲ ਹਵਾਲੇ ਲਈ ਵਰਤਿਆ ਜਾ ਸਕਦਾ ਹੈ ਅਤੇ ਇਸ ਨੂੰ ਕਿਸੇ ਕਾਨੂੰਨੀ ਕੰਮ ਆਦਿ ਲਈ ਵਰਤਿਆ ਨਹੀਂ ਜਾ ਸਕਦਾ। ਪ੍ਰਮਾਣਿਤ ਫਰਮ ਜਾਰੀ
 Not For Legal Purpose

Not For Legal Purpose

ਰਿਕਾਰਡ ਨੰ: LandRecord2023-05523168 Not For Legal Purpose

ਜਮਾਬੰਦੀ - 2020 - 2021 ਪਿੰਡ - ਜਰਗੜੀ

ਹੱਦਬਸਤ ਨੰਬਰ - 188

ਤਹਿਸੀਲ - ਪਾਇਲ

ਬਲਾਕ - ਲੁਧਿਆਣਾ

1	2	3	4	5	6	7	8
ਬੇਵਟ ਨੰ/ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰਦਾਰ, ਮਾਲ	ਖਤੋਨੀ ਨੰਬਰ/ ਲਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਬਜ਼ਦਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੰਚਾਈ ਦਾ ਸਾਧਨ	ਮੁਰੱਬਾ ਅਤੇ ਖਸਰਾ ਨੰ	ਰਕਬਾ ਅਤੇ ਉੱਚੀ ਕਿਸਮ	ਵਿਸ਼ੇਸ਼ ਕਥਨ
					142	18-6 (0-92-57. 18) ਗੈਰ. ਨਾਲਾ	
					150	21-14 (1-9-77.1 0) ਗੈਰ. ਨਾਲਾ	
					152	2-5 (0-28-77. 53) ਗੈਰ. ਨਾਲਾ	
					153	2-5 (0-11-38. 18) ਗੈਰ. ਨਾਲਾ	
					155	3-8 (0-17-19. 91) ਗੈਰ. ਨਾਲਾ	
					157	8-15 (0-44-26. 25) ਗੈਰ. ਨਾਲਾ	
					159	8-4 (0-31-36. 31) ਗੈਰ. ਨਾਲਾ	

Not For Legal Purpose

ਇਹ ਗੈਰ ਪ੍ਰਮਾਣਿਤ ਵਰਦ ਹੈ, ਜੋ ਕਿ ਸਬੰਧਤ ਪਟਵਾਰੀ ਜਾਂ ਅਧਿਕਾਰਤ ਅਧਿਕਾਰੀ ਤੋਂ ਪ੍ਰਮਾਣਿਤ ਨਹੀਂ ਹੈ। ਇਸ ਵਰਦ ਨੂੰ ਕੋਵਲ ਹਵਾਲੇ ਲਈ ਵਰਤਿਆ ਜਾ ਸਕਦਾ ਹੈ ਅਤੇ ਇਸ ਨੂੰ ਕਿਸੇ ਕਾਨੂੰਨੀ ਕੰਮ ਆਦਿ ਲਈ ਵਰਤਿਆ ਨਹੀਂ ਜਾ ਸਕਦਾ। ਪ੍ਰਮਾਣਿਤ ਵਰਦ ਜਾਰੀ ਕਰਵਾਉਣ ਲਈ ਸਬੰਧਤ ਵਰਦ ਕੋਵਲ ਨਾਲ ਸੰਪਰਕ ਕੀਤਾ ਜਾਵੇ।

Not For Legal Purpose

ਨੰਬਰ 1802/023

ਮਿਤੀ 6-10-23 ✓

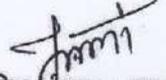
ਸੇਵਾ ਵਿਖੇ,

ਉਪ ਮੰਡਲ ਮੈਜਿਸਟ੍ਰੇਟ,
ਪਾਇਲ (ਜਿਲ੍ਹਾ ਲੁਧਿਆਣਾ) ।

ਵਿਸ਼ਾ :- ਮਿਤੀ 05/10/2023 ਨੂੰ ਪਿੰਡ ਜਰਗੜੀ ਵਿਖੇ ਹੋਈ ਮੀਟਿੰਗ ਸਬੰਧੀ ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿੱਚ ਆਪ ਜੀ ਨੂੰ ਦੱਸਿਆ ਜਾਦਾ ਹੈ ਕਿ ਨਹਿਰ ਫਸਟ ਪਟਿਆਲਾ ਫੀਡਰ ਜੋ ਕਿ ਉਪ ਮੰਡਲ ਦਫਤਰ, ਮਾਹੋਰਾਣਾ ਨਹਿਰ ਅਤੇ ਗਰਾਊਂਡ ਵਾਟਰ, ਮਾਹੋਰਾਣਾ ਅਧੀਨ ਆਉਂਦੀ ਹੈ । ਨਹਿਰ ਫਸਟ ਪਟਿਆਲਾ ਫੀਡਰ ਦੀ ਆਰ.ਡੀ 55800 ਤੇ ਲਿਸਾਰਾ ਡਰੇਨ ਇਸ ਨੂੰ ਕਰਾਸ ਕਰਦੀ ਹੈ । ਉਪਰੋਕਤ ਕਰਾਸਿੰਗ (Lissara Syphon) ਤੇ ਕਿਸੇ ਵੀ ਤਰ੍ਹਾਂ ਦੀ ਪਾਣੀ ਦੀ ਇੰਟਰ- ਮਿਕਸਿੰਗ (Inter - Mixing) ਨਹੀਂ ਹੋ ਰਹੀ ਹੈ ।

ਇਹ ਆਪ ਜੀ ਦੀ ਸੂਚਨਾ ਅਤੇ ਅਗਲੇਰੀ ਯੋਗ ਕਾਰਵਾਈ ਹਿੱਤ ਹੈ ਜੀ ।


ਉਪ ਮੰਡਲ ਅਫਸਰ,
ਮਾਹੋਰਾਣਾ ਨਹਿਰ ਅਤੇ ਗਰਾਊਂਡ ਵਾਟਰ,
ਮਾਹੋਰਾਣਾ ।

ਪੰਜਾਬ ਸਰਕਾਰ
 ਵਣ ਅਤੇ ਜੰਗਲੀ ਜੀਵ ਸੁਰੱਖਿਆ ਵਿਭਾਗ, ਪੰਜਾਬ
 ਦਫਤਰ ਵਣ ਰੋਜ਼ ਅਫਸਰ, ਦੋਰਾਹਾ
 ਸਰਹਿੰਦ ਕਨਾਲ, ਦੋਰਾਹਾ।
 Email. ID - frodoraha@gmail.com

ਨੰਬਰ... 350 -0

ਮਿਤੀ... 05-10-2023

ਵੱਲੋਂ:

ਸੇਵਾ ਵਿਖੇ,

ਵਣ ਰੋਜ਼ ਅਫਸਰ
 ਦੋਰਾਹਾ।

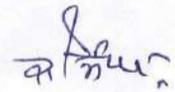
ਮਾਨਯੋਗ ਉਪ ਮੰਡਲ ਮੈਜਿਸਟ੍ਰੇਟ
 ਪਾਇਲ।

ਵਿਸਾ:- ਪਿੰਡ ਜਰਗੜੀ ਵਿੱਚ ਮਿਤੀ- 05-10-2023 ਨੂੰ ਲਸਾੜਾ ਸਾਈਫਨ ਦੀ ਮੀਟਿੰਗ ਸਬੰਧੀ।

ਹਵਾਲਾ:- ਆਪ ਜੀ ਦਾ ਜੁਬਾਨੀ ਹੁਕਮ।

ਸ੍ਰੀ ਮਾਨ ਜੀ,

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿਚ ਹੁਕਮਾਂ ਦੀ ਪਾਲਣਾ ਕਰਦੇ ਹੋਏ ਲਸਾੜਾ ਡਰੇਨ ਦਾ ਮੌਕਾ ਦੇਖਿਆ ਗਿਆ। ਇਸ ਡਰੇਨ ਵਿੱਚੋਂ ਡਰੇਨ ਦਾ ਪਾਣੀ ਬਾਹਰ ਆਉਣ ਨਾਲ ਵਣ ਵਿਭਾਗ ਦਾ ਲਗਭਗ 10 ਹੈਕਟੇਅਰ ਰਕਬਾ ਅਤੇ ਰੁੱਖ ਬੂਟੇ ਪ੍ਰਭਾਵਿਤ ਹੁੰਦੇ ਹਨ। ਜੇਕਰ ਡਰੇਨਜ਼ ਵਿਭਾਗ ਵੱਲੋਂ ਸਾਈਡ ਤੇ ਵੱਟ ਬਣਾ ਦਿੱਤੀ ਜਾਵੇ ਤਾਂ ਰੁੱਖਾਂ ਦਾ ਅਤੇ ਬੂਟਿਆਂ ਦਾ ਬਚਾ ਹੋ ਸਕਦਾ ਹੈ ਕਿਉਂਕਿ ਪਾਣੀ ਨਾਲ ਬਹੁਤ ਹੀ ਬੂਟੇ ਬਰਬਾਦ ਹੋ ਚੁੱਕੇ ਹਨ ਅਤੇ ਹੋ ਰਹੇ ਹਨ। ਰਿਪੋਰਟ ਆਪ ਨੂੰ ਸੂਚਨਾ ਅਤੇ ਅਗਲੀ ਕਾਰਵਾਈ ਲਈ ਭੇਜੀ ਜਾਂਦੀ ਹੈ ਜੀ।



ਵਣ ਰੋਜ਼ ਅਫਸਰ
 ਦੋਰਾਹਾ।

ਨੰਬਰ 912-13/ ਲਿਸਾੜਾ

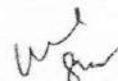
ਮਿਤੀ 05/10/2023

ਸੇਵਾ ਵਿਖੇ,

ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ
ਪਾਇਲ।ਵਿਸ਼ਾ:- Regarding order passed by Hon'ble NGT Original Application No. 414/2023
Avtar Singh & others V/s State of Punjab & others.ਹਵਾਲਾ:- ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ, ਜਲ ਨਿਕਾਸ ਕਮ ਮਾਈਨਿੰਗ ਅਤੇ ਜਿਆਲੋਜੀ ਮੰਡਲ ਸੰਗਰੂਰ ਜੀ ਦਾ
ਪਿੰਨ ਅੰਕਣ ਨੰ. 9810/32-ਡ ਮਿਤੀ 04/10/2023

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਤੇ ਹਵਾਲੇ ਦੇ ਸਬੰਧ ਵਿੱਚ ਅੱਜ ਮਿਤੀ 05/10/2023 ਨੂੰ ਸਮਾਂ ਸਵੇਰੇ 11.00 ਆਪ ਜੀ ਵੱਲੋਂ ਮੀਟਿੰਗ ਸੱਦੀ ਗਈ ਸੀ। ਜਿਸ ਵਿੱਚ ਵਿੱਚ ਵੱਖ-ਵੱਖ ਵਿਭਾਗਾਂ ਨਾਲ ਨਿਮਨਹਸਤਾਖਰ ਵੀ ਸਾਮਲ ਹੋਏ। ਮੀਟਿੰਗ ਵਿੱਚ ਜੰਗਲਾਤ ਮਹਿਕਮੇ ਵੱਲੋਂ ਡਰੇਨ ਦੇ ਖੱਬੇ ਪਾਸੇ ਤੇ ਲਗਾਏ ਦਰੱਖਤਾਂ ਦੇ ਸੁੱਕਣ ਦਾ ਜਿਕਰ ਕੀਤਾ ਗਿਆ ਹੈ। ਅੱਪਰ ਲਿਸਾੜਾ ਨਾਲਾ ਦੇ ਦੋਨੋਂ ਪਾਸੇ ਜੰਗਲਾਤ ਮਹਿਕਮੇ ਦੀ ਜਮੀਨ ਮੌਜੂਦ ਹੈ। ਡਰੇਨ ਦੇ ਸੱਜੇ ਪਾਸੇ ਦੇ ਬੰਨ ਦਾ ਲੈਵਲ ਠੀਕ ਹੈ ਅਤੇ ਖੱਬੇ ਪਾਸੇ ਦੇ ਬੰਨ ਦਾ ਲੈਵਲ ਨੀਵਾਂ ਜਿਸ ਕਾਰਨ ਡਰੇਨ ਓਵਰਫੋਲ ਹੋ ਕੇ ਜੰਗਲਾਤ ਮਹਿਕਮੇ ਜਮੀਨ ਵਿੱਚ ਪਾਣੀ ਚੱਲ ਜਾਂਦਾ ਹੈ ਅਤੇ ਲਗਾਏ ਦਰੱਖਤ ਸੁੱਕ ਜਾਂਦੇ ਹਨ। ਜੰਗਲਾਤ ਵਿਭਾਗ ਦੀ ਮੰਗ ਨੂੰ ਦੇਖਦੇ ਹੋਏ ਲਿਸਾੜਾ ਡਰੇਨ ਦੀ ਬੁਰਜੀ 303150 ਤੋਂ 299150 ਤੱਕ ਜਿਸ ਦੀ ਲੰਬਾਈ 4000 ਫੁੱਟ ਡਰੇਨ ਦੇ ਖੱਬੇ ਪਾਸੇ ਦੇ ਬੰਨ ਨੂੰ ਬਣਾਉਣ ਦੀ ਲੋੜ ਹੈ। ਇਸ ਲਈ ਇਸ ਬੰਨ ਨੂੰ ਉੱਚਾ ਚੁੱਕਣ ਲਈ ਲਗਭਗ 18 ਲੱਖ ਰੁਪਏ ਦਾ ਖਰਚ ਆਉਣਾ ਹੈ। ਬੰਨ ਨੂੰ ਉੱਚਾ ਚੁੱਕਣ ਲਈ ਅਨੁਮਾਨ ਤਿਆਰ ਕਰਕੇ ਜਲਦ ਹੀ ਭੇਜ ਦਿੱਤਾ ਜਾਵੇਗਾ।

ਇਹ ਆਪ ਜੀ ਦੀ ਸੂਚਨਾ ਹਿੱਤ ਹੈ ਜੀ।



ਉਪ ਮੰਡਲ ਅਫਸਰ

ਜਲ ਨਿਕਾਸ ਕਮ ਮਾਈਨਿੰਗ ਅਤੇ ਜਿਆਲੋਜੀ ਉਪ ਮੰਡਲ
ਡਬਲਯੂਪੰਜਾਬ ਬਰਨਾਲਾ, ਡੀ:ਰਆ.

ਸੀ.ਸੀ.

ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ, ਜਲ ਨਿਕਾਸ ਕਮ ਮਾਈਨਿੰਗ ਅਤੇ ਜਿਆਲੋਜੀ ਮੰਡਲ, ਸੰਗਰੂਰ ਦੀ ਸੂਚਨਾ ਅਤੇ
ਅਗਲੇਰੀ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ ਜੀ।

ਨੰਬਰ 946-47 / ਲਿਸਾੜਾ

ਮਿਤੀ 19-10-2023

ਸੇਵਾ ਵਿਖੇ,

ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ

ਪਾਇਲ।

ਵਿਸ਼ਾ:- Regarding order passed by Hon'ble NGT Original Application No. 414/2023
Avtar Singh & others V/s State of Punjab & others.

ਹਵਾਲਾ:- ਇਸ ਦਫਤਰ ਦਾ ਪੱਤਰ ਨੰਬਰ 912-13/ਮਿਤੀ 05/10/2023

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਤੇ ਹਵਾਲੇ ਦੇ ਸਬੰਧ ਵਿੱਚ ਲਿਸਾੜਾ ਡਰੇਨ ਦੀ ਬੁਰਜੀ 303150 ਤੋਂ 299150
ਤੱਕ ਜਿਸ ਦੀ ਲੰਬਾਈ 4000 ਫੁੱਟ ਡਰੇਨ ਦੇ ਖੱਬੇ ਪਾਸੇ ਦੇ ਬੰਨ ਨੂੰ ਬਣਾਉਣ ਦੀ ਲੋੜ ਹੈ। ਇਸ ਕੰਮ ਦਾ ਐਸਟੀਮੇਟ
ਤਿਆਰ ਕਰਕੇ ਅਗਲੇਰੀ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਲਈ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।

ਇਹ ਆਪ ਜੀ ਦੀ ਸੂਚਨਾ ਹਿੱਤ ਹੈ ਜੀ।

ਨਿਰਮਲਾ ਸਿੰਘ

ਉਪ ਮੰਡਲ ਅਫਸਰ

ਜਲ ਨਿਕਾਸ ਕਮ ਮਾਈਨਿੰਗ ਅਤੇ ਜਿਆਲੋਜੀ ਉਪ ਮੰਡਲ
ਡਬਲਯੂਪੰਜਾਬ ਬਰਨਾਲਾ ਜ਼ਿਲ੍ਹਾ.

ਸੀ.ਸੀ.

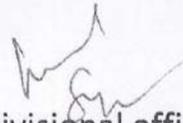
ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ, ਜਲ ਨਿਕਾਸ ਕਮ ਮਾਈਨਿੰਗ ਅਤੇ ਜਿਆਲੋਜੀ ਮੰਡਲ, ਸੰਗਰੂਰ ਦੀ ਸੂਚਨਾ ਭੇਜਿਆ
ਜਾਂਦਾ ਹੈ ਜੀ।

BARNALA DRAINAGE CONSTRUCTION CUM MINING & GEOLOGY SUB DIVISION,WRD, PUNJAB

Estimate for strengthening of left side bandh of Upper LissaraNallah from RD 299150-303150 to save nearby forest land in village JargariTeh. PayalDistt. Ludhiana.

Abstract of Cost

<u>Quantity</u>	<u>Item</u>	<u>Cost</u>	<u>Amount</u>
4414.80 cum	Excavation of soil using Hydraulic Excavator and hydraulic Tractor Trolley I/C cutting and loading in trolley and transportation to the embankment locations with all lifts and leads with in 9 km	CSR item no. 19.38 $59.45+16+(8*25.39)=177.01 + 5\%= \text{Rs. } 292.50/-$ per cum	12,91,329/-
1,56,000 cft	Royalty	Rs. 2.87/- per cft	4,47,720/-
		Total	17,39,049/-
		Add 1% Contingencies	17,390.49/-
		G. Total	17,56,439.49/-


Sub Divisional officer/Barnala

Drainage Const. cum Min. & geology sub Div

WRD, Punjab 

BARNALA DRAINAGE CONSTRUCTION CUM MINING & GEOLOGY SUB DIVISION,WRD, PUNJAB

Estimate for strengthening of left side bandh of Upper LissaraNallah from RD 299150-303150 to save nearby forest land in village JargariTeh. PayalDistt. Ludhiana.

Details of Quantity

<u>Sr. no.</u>	<u>Description of Work</u>	<u>Quantity</u>
1.	Excavation of soil using Hyraulic Excavator and hydraulic Tractor Trolly I/C cutting and loading in trolly and transportion to the embankment locations with all lifts and leads with in 9 km	$(10+16)/2*3*4000=1,56,000$ cft or 4414.80 cum
2.	Royalty for earthwork	1,56,000cft


Sub Divisional officer/Barnala

Drainage Const. cum Min. & geology sub Div

WRD, Punjab 